



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)/7066/2013	JOGIGHOPA RAKE LOADER ASSOCIATION Versus THE UNION OF INDIA and 3 ORS	MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MR.K CHOUDHURY	MR.S C KEYAL MR.R SHARMA MR.A BARKATAKI SC, NF RLY
2	WA/185/2017 CAVT. NO. 512/17	THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS	MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI	MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA
	WITH I.A.(Civil)/3939/2017 in WA/185/2017	SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS	MR. A CHAMUAH MR.C P SHARMA	GA, ASSAM
3	WA/208/2017	THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING	MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/3959/2017 in WA/208/2017	SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS.	MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI
4	I.A.(Civil)/3094/2022 in WA/161/2022	ON THE DEATH OF PARAMANANDA BORAH HIS LEGAL HEIRS BANI BORAH AND ANR. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM ASSTT.S.G.I.
	WITH WA/161/2022	PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.
	WITH I.A.(Civil)/1549/2022 in WA/161/2022	PARAMANANDA BORAH AND ORS. Versus SAUKOT ALI AND 5 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM MR. S K MEDHI SC, NHIDC ASSTT.S.G.I.

5	ITA/5/2023	THE PRINCIPAL COMMISSIONER OF INCOME TAX AND ANR. Versus ROHIT KARAN JAIN	MR. S C KEYAL	
6	PIL/18/2024 WITH PIL/37/2023 (D/O)	AJIT KUMAR SAHARIA AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR R K MOUR MR. D SARMA MR P DAS MR K J PATHAK MS N BARUAH	SC, P AND R.D. GA, ASSAM SC, FINANCE SC, ASEC
7	WP(C)/767/2024 FIXED	BHARAT SANCHAR NIGAM LIMITED AND ANR Versus BIDYADHAR TANTI AND 38 ORS	MR. R DE MR. D K BAGCHI MR D K BHATTACHARYYA	MR. D P BORAH(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR. A BHATTACHARJEE(R-3,7,9,13,14,15,19,22,24,26,36,37,38) MR U GHOSH(R-3,7,9,13,14,15,19,22,24,26,36,37,38)
8	I.A.(Civil)/956/2024 in WA/14270/2023 WITH WA/14270/2023 (Filing Number)	STATE BANK OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS. STATE BANK OF INDIA AND 2 ORS. Versus JYOTI BEZBARUAH GOSWAMI AND 4 ORS. E	MR. A K SAHEWALLA MR. W SHARMA MS Z DOLEY MR. A K SAHEWALLA	GA, ASSAM SC, BSNL
9	I.A.(Civil)/2399/2024 in WP(C)/838/2018 WITH WP(C)/838/2018 WITH I.A.(Civil)/3690/2022 in WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 140 ORS. MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS. MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MS. G. BORA MR. M. BHAGAWATI MS. G. BORA	GA, ASSAM GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT) SC, SAD
- FOR FRESH ADMISSION WITH STAY/BAIL -				
10	C.Ex.App./3/2024 WITH I.A.(Civil)/1478/2024 in C.Ex.App./3/2024	COMMISSIONER OF CENTRAL EXCISE Versus M/S BRAHMAPUTRA CARBON LTD. COMMISSIONER OF CENTRAL EXCISE Versus M/S BRAHMAPUTRA CARBON LTD.	SC, GST MR. S C KEYAL SC, GST MR. S C KEYAL	
11	WA/265/2024	STATE OF ASSAM AND OTHERS Versus SUHEL ALOM CHOUDHURY	MR. D NATH SR. GA, ASSAM	MS S R MAZARBHUIYA(R-1) MS A BEGUM(R-1)
12	WA/270/2024	THE STATE OF ASSAM AND ANR. Versus RAMEN KR. SARMA AND 41 ORS.	SC, EDU	MR. I CHOWDHURY SR ADV W AHMED
13	WA/273/2024	JUSHNA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MS. G BORAH	GA, ASSAM SC, IRRIGATION
14	WP(C)/4110/2024	EMPLOYEES STATE INSURANCE CORPORATION AND 5 ORS Versus PRAKASH SARMA AND ANR	A NEOG	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
15	PIL/36/2024	MAMTAZ FOUNDATION Versus THE UNION OF INDIA AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH MS. S NATH	DY.S.G.I.
16	PIL/44/2024	KAILEN DAOLAGUPU AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS (F)	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTHAN	GA, ASSAM DY.S.G.I.

17	WP(C)/4120/2024	DIGBIJOY MEDHI Versus THE AUTHORIZED OFFICER CIRCLE SASTRA CENTRE, PNB AND ANR	J M BAISHYA S DAS	SC, PNB
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	PIL(Suo Moto)/3/2022 FIXED	XXX Versus IN RE- THE STATE OF ASSAM AND 4 ORS.	SC, GHC	GA, ASSAM
19	WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
20	PIL/83/2023 FIXED	EARLY BIRDS Versus THE UNION OF INDIA AND 15 ORS	MR A K DAS	GA, ASSAM MR. D DEKA (R-13,14) DY.S.G.I. MR. C P SHARMA (R-13,14) SC, FOREST
	WITH I.A.(Civil)/193/2024 in PIL/83/2023	EARLY BIRDS Versus THE UNION OF INDIA AND 14 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, FOREST
21	WA/135/2024 FIXED	SHASHINDRA NATH BAISHYA Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC
22	WA/191/2024	NITU KUMARI PANDEY Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	DY.S.G.I.
23	WA/205/2024 CAVT. NO.05542/024, CAVT./554/2024	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/2351/2023	RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR B SINHA	SC, CO OP
25	WP(C)/2151/2023	FAKAR UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR B SINHA	SC, CO OP MR. S HAZARIKA (r-8) MS. J BURAGOHAİN (r-8) MR. A METO (r-8)
26	WP(C)/6773/2023 FIXED	HARSHIT PATHAK Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY(CGC) MR. B CHAKRAVARTY(CGC) DY.S.G.I.
HEARING				
27	C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX, DIBRUGARH Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. S C KEYAL MR. B SARMAH MR. S B RAHMAN MR B HAZARIKA	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MR H K SARMA
	WITH I.A.(Civil)/1978/2020 in C.Ex.App./6/2020	COMMISSIONER OF CENTRAL EXCISE AND SERVICES TAX Versus M/S NORTH EASTERN CABLES AND CONDUCTORS PRIVATE LIMITED	MR. B SARMAH MR B HAZARIKA	

28	WA/297/2021	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS.	MR G N SAHEWALLA MR. S DUTTA MD ASLAM MR S CHOUDHURY MS R MEDHI MR H K SARMA MS K SARMA	MR. S C KEYAL MS G HAZARIKA
29	ITA/9/2023	DEPUTY COMMISSIONER OF INCOME TAX, Versus TOOR FINANCE COMPANY LIMITED	MR. S C KEYAL	
30	WA/17/2023 CAVT. NO.15512/022, CAVT./1551/2022	THE FOOD CORPORATION OF INDIA AND 5 ORS. Versus MAYUR DUTTA	MR. K N CHOUDHURY MR B K SINGH MR. M SARMA MR D AKRAM	GA, ASSAM MR. U K NAIR MS. N DEY MR. N BORPATRAGOHAIN FOR CAVEATOR
31	WA/255/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS B	MR H GUPTA	MR. M BISWAS (R-1 TO 4) S K DAS (R-1 TO 4)
32	WITH WA/383/2023	THE UNION OF INDIA AND 2 ORS Versus M/S BN INFRAPROJECTS LLP AND 4 ORS A	MR H GUPTA	MR. M BISWAS S K DAS(R-1 AND 2)
33	WITH WA/385/2023	UNION OF INDIA AND ORS Versus M/S BN INFRAPROJECTS LLP AND 3 ORS	MR H GUPTA	MR. M BISWAS
34	WA/336/2023 CAVT. NO.06772/023, FIXED	THE STATE OF ASSAM AND 2 ORS Versus DR NIRABKUMAR SARMAH	SC, HIGHER EDU MR. K GOGOI MR S DAS	MR. D DAS SR. ADV (R-1) MR. I A HAZARIKA (r-4) MR A KALITA MR. M MAHANTA MR. H ALI (r-4) MR N KALITA (R-1) SC, K A A C FOR CAVEATOR
35	WA/418/2023 FIXED	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
	WITH I.A.(Civil)/124/2024 in WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
36	WITH WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
37	WITH WP(C)/6916/2019	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,16th August 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6976/2023	MD INTAZ ALI Versus THE STATE OF ASSAM AND 4 ORS	MS N SAIKIA	SC, ELEM. EDU SC, BTC
2	WP(C)/800/2024	DR. BINITA NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B SAHARIA MR N SARMA	SC, HIGHER EDU
3	WP(C)/2946/2024 FIXED	DIMBESWAR BAISHYA Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
4	WP(C)/3092/2024	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5)
5	WP(C)/3741/2024 FIXED	MONUARA BEGUM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM
6	WP(C)/3949/2024 FIXED	GANESH CHANDRA KAKATI AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
7	WP(C)/4081/2024 FIXED	NIKITA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR J LOTH	DY.S.G.I. SC, HEALTH
8	WP(C)/4101/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, SEC. EDU. SC, BTC SC, FINANCE DEPTT.
9	WP(C)/4114/2024	HIRANYA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
10	WP(C)/4116/2024	RAHUL KALITA Versus THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU GA, ASSAM

ADMISSION

11 WP(C)/3359/2022 PART-HEARD, FIXED	BINAY KUMAR DIWANA Versus THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R-5-16) MR D SENAPATI (R-2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R-2,3,4,17) ASSTT.S.G.I.
12 WP(C)/4860/2016	MAKBUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 11 ORS	MR H R A CHOUDHURY MR.A ROSHID MR. D A KAIYUM MR.A MOBARAQUE MR. M A CHOUDHURY	GA, ASSAM MR.D DAS(Sr.Adv.)(R-7) MR.Z H AHMEDR- 4-6 MS.P BORAH(R-9) MR.K MOHAMMED(R-7) SC, HIGHER EDUCATION MR.R SENSUA(R-7) MR.K U AHMED(R- 4-6) MR.S BORTHAKUR(R-9)
13 WP(C)/6858/2017 FIXED	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	MR. P J PHUKAN(R-3) B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
14 WP(C)/6755/2019	RAJU GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. B P SINHA MR. S K SINHA	SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA MR. M KALITA MR. J HATIMURIA
15 WP(C)/4500/2020 FIXED	GAUTAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. SC, BTADC
16 WP(C)/3900/2021	PRABAL SUNDAR TAMULI Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, BTC SC, PWD
17 WP(C)/4412/2021	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
18 WP(C)/5392/2021 WITH WP(C)/5497/2003 (D/O), FIXED	MERAJUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR T N SRINIVASAN MR. A DEKA MR. N ISLAM MR. N ISLAM MS S PARBIN MR. T N SRINIVASAN	SC, ELEM. EDU
19 WP(C)/1568/2022	JAFUR UDDIN BARBHUIYA AND 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
20 WP(C)/825/2023 FIXED	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

21	WP(C)/1633/2023 B/O	BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM
22	WP(C)/4678/2023	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
23	WP(C)/6042/2023	ARATI SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
24	WP(C)/6753/2023 B/O	CHANDRA KANTA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, ELEM. EDU GA, ASSAM
25	WP(C)/1426/2024 FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM MR. B CHOUDHURY MR. B CHOUDHURY SC, FINANCE DEPTT.
26	WP(C)/1497/2024	ANJUMA DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
27	WP(C)/2513/2024 B/O	MAHMUDUL HASSAN ANCHARY AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A A DEWAN MR M K DAS MR H A RASHID	SC, SSUHS SC, N M C SC, HEALTH
28	WP(C)/3272/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
29	WP(C)/3475/2024 FIXED	NITISH BHARDWAJ Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
ORDERS				
30	Cont.Cas(C)/385/2021 B/O	MRS. NIRUPAMA HAZARIKA Versus DHARMA KANTA MILI AND ORS	MRS L BORUAH G. GOSWAMI MS M BORAH MR P K GOSWAMI MR. B B BORAH	MRS. R BORBORA (R-2) MR. K GOGOI MR. M SMITH (R-2) MR. N B GOHAIN (R-2)
31	Cont.Cas(C)/283/2022 B/O	SMT. SARADA DEVI Versus MR. PREETOM SAIKIA AND ORS.	MR. S S S RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. M R SODIAL MR S AHMED MR. J ABBAS MS. F BEGUM MR S A BARBHUYAN MR S T ADNAN MS S Z HAYAT	MR. B GOGOI (R-4) MR P NAYAK (R-4) MR A CHALIHA (R-4)
32	Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR S M T CHISTIE MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
33	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI Versus DR. BIJOYA CHOUDHURY AND 5 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, ELEM. EDU MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. N J KHATANIAR (r-5) MS. N PHUKAN
34	I.A.(Civil)/779/2022 IN WP(C) 2870/2011(D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.

35	Cont.Cas(C)/565/2023 B/O	ANIL CHANDRA SARKAR Versus NARAYAN KONWAR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	MR B KAUSHIK
36	Cont.Cas(C)/598/2023	UDAY SARMA AND 3 ORS Versus NARAYAN KONWAR AND ANR	MRS. R RONGMEI MS. S DEVI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
37	Cont.Cas(C)/764/2023 B/O	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)
38	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
39	I.A.(Civil)/3653/2023 in WP(C)/5772/2023	ALAL UDIN AHMED Versus MD. SAHIDUL ISLAM AND 7 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM MR. B HUSSAIN
	WITH WP(C)/5772/2023	MD. SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU MR. A R BHUYAN(R-8) GA, ASSAM MR N Z CHOUDHURY(R-8)
40	Review.Pet./23/2024 IN WP(C)/2883/2021 (D/O)	JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM
41	MC/47/2024 IN WP(C)/5790/2018 (D/O) in WP(C)/5790/2018	SRI JOGEN CHANDRA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MR. B GOGOI	GA, ASSAM GA, ASSAM SC, FINANCE
42	WP(C)/181/2024 FIXED	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,6) MR. N K MURRY (R-4,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,6) MR. R. KARIM (R-7) SC, BTC
43	Cont.Cas(C)/331/2024 FIXED	GEETASHREE DAS Versus MAMATA HOJAI	MR. S K DAS MR D BARMAN MR A I TALUKDAR	
44	WP(C)/656/2024 B/O	MD. NUR KASIM Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.
	WITH I.A.(Civil)/1081/2024 in WP(C)/656/2024	MD. NUR KASIM Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. R ISLAM S HOQUE	SC, SEC. EDU.
45	WP(C)/1050/2024	SUBASH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR R K MOUR MR P DAS MR K J PATHAK A DAS MS N BARUAH	SC, HIGHER EDU MR. B D KONWAR SR. ADV. (r-4) MR. R KALITA (r-4) MR H AGARWAL (r-4) MR J SINGH (r-4) MS P GUPTA (r-4) MS M ZOMUANPUII (r-4) MS S JAIN (r-4) SC, SEC. EDU.
46	WP(C)/1828/2024 B/O	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	MR. D K BAGCHI(R-5) SC, SEC. EDU.
47	I.A.(Civil)/2330/2024 FIXED, IN WP(C)/3268/2024 (D/O) in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY Versus THE STATE OFSSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
48	I.A.(Civil)/2361/2024 FIXED, IN WP(C)/3269/2024 (D/O) in WP(C)/3269/2024	IMRANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA

HEARING

49	WP(C)/6411/2014 CAVT. NO.349/2/014 FIXED	SMTI GITA RABHA Versus THE STATE OF ASSAM AND 5 ORS	MR.R C SAIKIA MR.P KHATANIAR MS. K SAIKIA MS. K SAIKIA MS. N DEY MS.B BARUAH MR B P BORAH	FOR CAVEATOR SC, HIGHER EDUCATION MR.S K MUKTAR
50	WP(C)/1036/2023 B/O	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
51	WP(C)/3872/2023 FIXED	PROF. DR. ISHRAT HUSSAIN Versus THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r- 1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
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7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./459/2019 FIXED	REDAUL HUSSAIN KHAN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
2	Crl.A./78/2022	SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM
3	Crl.Pet./385/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DAWAR WASHIM AHMED Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	MR. R DE (R-2) MR. P NEOG (R-2) PP, ASSAM
4	WITH Crl.Pet./1345/2023	ANUJ KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
5	Crl.Rev.P./72/2023 FIXED.	SUMAN SEN Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. M M ZAMAN D HUSSAIN	PP, ASSAM
6	Crl.Rev.P./257/2023	SIBESH SAHA Versus SMT. JIMY SAIKIA	MR. A GANGULY MR. A DHANUKA	MR T CHAKRABORTY MR. D CHOUDHURY MS B CHOUDHURY
7	Crl.Rev.P./287/2023 FIXED	SIBU DUTTA @ SHIBU DUTTA Versus PINKY MONDAL	MS D DAS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI
8	Crl.Pet./322/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. JABIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY S RABHA	A W AMAN (R- 2) MS SURAYA RAHMAN (R- 2) MR SARFRAZ NAWAZ (R- 2) MR S A BARBHUYAN (R- 2) MR S T ADNAN (R- 2) SAMIM RAHMAN (R- 2) PP, ASSAM
9	Crl.Pet./462/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	FAJLUR RAHMAN Versus THE STATE OF ASSAM AND ANR	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM

10	Crl.Rev.P./519/2023	TARALI DAS Versus THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI MS B H SHIRIN	PP, ASSAM
11	I.A.(Crl.)/568/2023 WITH LCR 3 FILES(SCANNED COPY) in Crl.Rev.P./63/2023 WITH Crl.Rev.P./63/2023	KHADIZA KHATUN, Versus SAIDUL ISLAM, SAIDUL ISLAM Versus KHADIZA KHATUN	MR. M K HUSSAIN MR. I A HAZARIKA MR. H ALI	MR. I A HAZARIKA MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR A AHMED MR. M ALOM
12	Crl.Pet./583/2023	KSHEMANKAR CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR B D DAS MR D KALITA MS K PHUKAN MR. H R DAS	MR. K A MAZUMDER (r-2) MR E AHMED (r-2) MR A HAI (r-2) PP, ASSAM
13	Crl.Pet./1270/2023	TAIJUDDIN AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. I KALITA MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	MR. S H SIKDAR (R-2) PP, ASSAM
14	Crl.A./215/2024 WITH I.A.(Crl.)/635/2024 in Crl.A./215/2024	NURJAMAL ALI @ HOQUE @ NURJAMAL HOQUE Versus THE STATE OF ASSAM AND ANR. NURJAMAL ALI @ HOQUE @ NURJAMAL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM PP, ASSAM
15	Crl.Rev.P./242/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	NUHU DAIMARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
16	Crl.A./246/2024 WITH I.A.(Crl.)/728/2024 in Crl.A./246/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR PANKAJ GHOSH Versus THE STATE OF ASSAM AND ANR	MR. S BISWAS (LEGAL AID COUNSEL) MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM PP, ASSAM
17	Crl.Rev.P./305/2024 WITH I.A.(Crl.)/731/2024 in Crl.Rev.P./305/2024	JITUMONI DAS Versus THE STATE OF ASSAM AND ANR. JITUMONI DAS Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR MR K THAKUR	
18	Crl.Pet./739/2024 FIXED	ASIF ALI MIR Versus THE STATE OF ASSAM AND ANR	MS. M DEV MS P DEB MS N DEB	DR. N DEKA(R-2) MS P CHAKRABORTY(R-2) PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./2260/2024 WITH OFFICE NOTE, FIXED	PAVEI SAICHAMIA AND 2 ORS. Versus THE STATE OF ASSAM	MS. P BHATTACHARYA MR T GOGOI P SARMA	PP, ASSAM
ORDERS				
20	Crl.A./203/2012 WITH LCR 2 FILES	SANJOY DAS Versus DHIRAJ KR DAS and ANR,	MR.P DAS MR.D K KOTHARI MR.K K BHUYAN MR.B DEKA	PP, ASSAM
21	Crl.L.P./17/2019 WITH OFFICE NOTE, LCR 2 FILES in Crl.A./10507/2018	SRI BIJOY KUMAR DAS, Versus RAM PRIT SHAH AND ANR	MR. I H SAIKIA MR. K KALITA MR K KASHYAB MR. L PHUKAN	PP, ASSAM

	WITH CrI.A./10507/2018 (Filing Number)	SRI BIJOY KUMAR DAS Versus SRI RAM PRIT SHAH AND ANR		
22	CrI.Pet./110/2020 WITH LCR 2 FILES(SCANNED COPY), FIXED WITH I.A.(CrI.)/464/2024 in CrI.Pet./110/2020	SMTI MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MRS M BARMAN MR. A DAS	MR. A T SARKAR MR. T AHMED PP, ASSAM
		SMTI MAKANI BARMAN, Versus THE STATE OF ASSAM AND ANR.	MR. A DAS MR. A DAS	PP, ASSAM
23	WITH CrI.Pet./1513/2019	MAKANI BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. A DAS	MR. A T SARKAR (R2) PP, ASSAM MR. W I CHOUDHURY (R2)
24	CrI.A./242/2022 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(CrI.)/589/2022 in CrI.A./242/2022	MD. MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH MR D S DEKA	MS. M BARMAN (Legal Aid Counsel,R-2) PP, ASSAM
		MOJIBOR SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR D S DEKA	PP, ASSAM
25	CrI.A./306/2022 WITH OFFICE NOTE, LCR 2 FILES	SRI NRIPEN CHANDRA NATH Versus SRI SUMITRA KR. BORAH	MR. S K GHOSH MS F AHMED	
26	CrI.A./348/2022 WITH LCR 4 FILES, FIXED	PRANAB DAS Versus THE STATE OF ASSAM AND ANR.	MR. N BARUAH	PP, ASSAM
27	I.A.(CrI.)/632/2022 WITH LCR 4 FILES in CrI.Rev.P./397/2022 WITH CrI.Rev.P./397/2022	YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. B TALUKDAR MR. K BHATTACHARJEE	PP, ASSAM
		YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR.	MD A ALI MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	PP, ASSAM
	WITH CrI.L.P./58/2022 in CrI.Rev.P./397/2022	YASH ENTERPRISES AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. B TALUKDAR MR. K BHATTACHARJEE	PP, ASSAM
28	CrI.L.P./3/2023 WITH OFFICE NOTE in CrI.A./10987/2022	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR D CHAKRABORTY MR. H CHANDA
	WITH CrI.A./10987/2022 (Filing Number)	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI. A	MR S A BARBHUYAN	
29	CrI.L.P./20/2023 1 Y 7 M 16 D :WITH OFFICE NOTE in CrI.A./3362/2023 WITH CrI.A./3362/2023 (Filing Number)	THE STATE OF ASSAM Versus APURBA GOSWAMI	PP, ASSAM	
		THE STATE OF ASSAM Versus APURBA GOSWAMI A		
30	CrI.L.P./27/2023 WITH OFFICE NOTE in CrI.A./2925/2023 WITH CrI.A./2925/2023 (Filing Number)	JAYANTA GOGOI Versus THE STATE OF ASSAM AND AND 5 ORS.	MR. P BOIRAGI MRS. B TALUKDAR MR G G GOGOI	MR B SHARMA (R-4,5) Ms. R. R. BORAH (r-3) MS G.PURI (r-3) PP, ASSAM
		JAYANTA GOGOI Versus THE STATE OF ASSAM AND.5 ORS A	MR. P BOIRAGI	

	WITH I.A.(CrI.)/470/2023	JAYANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BOIRAGI MRS. B TALUKDAR MR G G GOGOI	PP, ASSAM
31	CrI.Pet./90/2023 FIXED	PALASH RANJAN BARUAH Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
32	CrI.A./156/2023 WITH OFFICE NOTE, LCR 3 FILES	SAHIL KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K K DEKA	PP, ASSAM
33	CrI.A./193/2023 <u>1 Y 3 M 14 D</u> :WITH OFFICE NOTE	BHIM DAS Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH A NEOG MS. NIMISHA SHARMA	PP, ASSAM
34	CrI.Rev.P./243/2023 WITH LCR 2 FILES(SCANNED COPY)	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	CrI.A./248/2023 <u>1 Y 6 M 11 D</u> :WITH OFFICE NOTE	SADDAM HUSSAIN @ GULJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H RAHMAN MR. B CHOWDHURY	PP, ASSAM
36	CrI.A./328/2023 WITH OFFICE NOTE, LCR 4 FILES	ASHOK DAS Versus THE STATE OF ASSAM AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
37	CrI.A./343/2023 WITH OFFICE NOTE, LCR 4 FILES	RAJAT UZIR AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM
38	CrI.A./427/2023 WITH OFFICE NOTE	PRANJAL JYOTI GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K K DEY MR V K BAROOAH	PP, ASSAM
39	CrI.A./441/2023 WITH OFFICE NOTE, LCR 5 FILES	JATIN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA	PP, ASSAM
40	I.A.(CrI.)/703/2023 WITH LCR 4 FILES, OFFICE NOTE, FIXED in CrI.A./283/2023 WITH CrI.A./283/2023	GAUTAM NAMASUDRA, Versus THE STATE OF ASSAM AND ANR		PP, ASSAM
41	I.A.(CrI.)/1129/2023 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./428/2023 WITH CrI.A./428/2023	GAUTAM NAMASUDRA Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB V KHAKHALARY	PP, ASSAM
		IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR. T AHMED MS S PATAR	PP, ASSAM
		IBRAHIM ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR S BORGHAIN MS. B DEVI MR. T AHMED MR BAPLU CHAKMA MS S PATAR	PP, ASSAM MS. A THAKURIA (R-2)
42	I.A.(CrI.)/1192/2023 WITH OFFICE NOTE in CrI.A./12196/2023 WITH CrI.A./12196/2023 (Filing Number)	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR. D KONWAR MS A DAS	PP, ASSAM
		HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI	
43	CrI.L.P./7/2024 WITH OFFICE NOTE in CrI.A./346/2024 WITH CrI.A./346/2024 (Filing Number)	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	MR. M RAHMAN(R-1,2) MR. M DASGUPTA(R-1,2) MD S ALI(R-1,2) MR M RAHMAN(R-1,2) PP, ASSAM
		ARCHANA DEKA Versus MADAN DEKA AND ANR. H	MS B R A SULTANA	

44	Crl.A./31/2024 FIXED	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
	WITH I.A.(Crl.)/98/2024 in Crl.A./31/2024	PARASH JAIN Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	PP, ASSAM
45	Crl.A./178/2024 WITH OFFICE NOTE, LCR 1 FILE(SCANNED COPY)	SRI BIREN SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. A ROY MR. S SAHU MR. P KAKATI MS A ROY	MS P BORA (R- 2 & 3) PP, ASSAM
46	Crl.Rev.P./224/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. V K CHANDAK DR. T KALITA MR P K DAS MR A RAZZAK	PP, ASSAM
47	Crl.Pet./784/2024 B/O	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
48	I.A.(Civil)/1350/2024 in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
49	Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
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11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4102/2024	AHAMMAD ALI @ AMOD ALI Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. F A HASSAN MR. F A HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4112/2024	JAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. M H TALUKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
3	WP(C)/1639/2017 FIXED	AZIZUL HOQUE @ AJIJUR HAQUE @ AJIJUL HAQUE and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.A M KHAN MR.R ALI MR.S MOLLAH	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/618/2020 WITH LCR	JAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR. F A HASSAN MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/638/2020 WITH LCR	ASMA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MR. R P SARMAH MS S P CHETRY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/669/2020 WITH LCR	MALLIKA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/673/2020 WITH LCR	SABURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/715/2020 WITH LCR	RAM MANDAL Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/790/2020 WITH LCR	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/846/2020 WITH LCR	CHAIR UDDIN SEIKH Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/1364/2020 WITH LCR	SUNITY RAY @ SUNITY SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MR. S K ROY MRS. M M ROY MS P M SARMA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/3127/2021 WITH LCR	SAJONI BARMAN Versus UNION OF INDIA AND 6 ORS.	MRS. B GOGOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/3130/2021 WITH LCR	ALOM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/3150/2021 WITH LCR	AKLIMA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
ORDERS				
15	Review.Pet./173/2019 IN WP(C)/6420/2018 (D/O), WITH LCR	MD. NUR MAHAMMAD AND ANR Versus UNION OF INDIA AND 6 ORS	MR. J SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	Review.Pet./71/2020 IN WP(C)/6826/2018 (D/O)	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	Review.Pet./54/2021 IN WP(C)/4759/2019 (D/O), WITH LCR	HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	Review.Pet./111/2021 IN WP(C)/3889/2019 (D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
19	Review.Pet./14/2023 IN WA/229/2022 (D/O)	SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS.	MR. S P ROY MS. S KUMARI JYOTISH DAS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA
20	W.P.(CrI.)/33/2023	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND 4 ORS	MS. B CHOWDHURY	GA, ASSAM MR D DEKA(R-3)

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024

9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
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22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-II

THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail.Appln./2265/2024	SHAHINUR ISLAM @ KASA Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
2	Bail.Appln./2330/2024	AMIT BHOWMIK Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
MOTION				
3	AB/2090/2024	SULTANA BEGUM AND 2 ORS Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
ORDERS				
4	Cont.Cas(C)/118/2015	RATIKANTA NATH LASKAR Versus UDDAB CHANDRA DAS AND ANR	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	MR. S P BHATTACHARJEE (R2) MR.R M DAS
5	Cont.Cas(C)/79/2016	NALINI KONCH and 4 ORS Versus PREETAM SAIKIA and ANR.	MR.D BORAH MR.R GOGOI MR.N BORAH	MR.R MAZUMDAR(R-1&2) MR.N SARMA(R-1&2) MR.D CHETIAR-1and2
6	Cont.Cas(C)/91/2016	SHRI ROBIN MOHAN BORUAH Versus MR. PRITAM SAIKIA and 4 ORS.	MD.M U AHMED MR.S F CHISTIE	MR.R MAZUMDAR(R-1&2) MR.R GOSWAMI(R-3) MR.N SARMA(R-1&2) MR.D CHETIA(R-1&2) MS.S DAS(R-3) MS.B DEKAR-3 MS.S BISWAS(R-3) MS.A BARMAN(R-3)
7	Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MS. M DEVI (R-5) MR. A DAS(R-5) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

8	Review.Pet./94/2018 IN MACApp./70/2013 (D/O)	MD FAIZUL KARIM Versus SMT JILI KALITA AND 2 ORS	MR. T BORKOTOKY MR N TALUKDAR MR R BORAH	MR. D P BORAH (r-1) MRS. R BORAH (r-1)
9	Cont.Cas(C)/185/2019	MUKESH KUMAR SINGH Versus ALOK KUMAR AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. N SARMA
10	Cont.Cas(C)/214/2019	KANTESWAR CHIRING Versus S. N. CHOUDHURY AND ANR.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D SAIKIA (R-1) MR. D SAIKIA (R-1) MR J ABEDIN (R2) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R2) MS. N PHUKAN (R2) MS H TERANGPI (R-2) SC, SEC. EDU.
11	Cont.Cas(C)/233/2019	PRANAB KR. SANDILYA AND ANR. Versus PREETAM SAIKIA, IAS	MR. A DEKA	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S P BHATTACHARJEE MR. P BORAH MS. N M SARMA
12	Cont.Cas(C)/518/2019	PRASANTA BHATTACHARYYA Versus MONIMALA PHUKAN BORTHAKUR AND 2 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. K GOGOI (R3)
13	Cont.Cas(C)/529/2019	RATNESWAR PHUKAN AND ANR. Versus ANURAG GOYAL AND 5 ORS.	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA MR. U K GOSWAMI MR. B GOGOI MR P NAYAK MS K DAS
14	Cont.Cas(C)/579/2019	ACHYUT CHANDRA MAHANTA Versus PREETOM SAIKIA	MR H BEZBARUA MS. D SAIKIA	MR. D SAIKIA MR. D MOZUMDER MR S M T CHISTIE MR. S BISWAS
15	Cont.Cas(C)/616/2019	SAMSUN NAHAR Versus PREETAM SAIKIA AND ANR.	MR. A K DUTTA MR D C NATH MS. C. KALITA	MR. D MOZUMDER MR. A DEKA MS A DAS MR. P BORAH SC, EDU
16	Cont.Cas(C)/622/2019	JAYANTA KUMAR BARMAN AND 12 ORS. Versus NITIN KUMAR SHIV DAS KHADE, IAS AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE	
17	Cont.Cas(C)/681/2019	ANADAR DOLEY Versus PREETOM SAIKIA AND ANR	MR. M K NEOG MR. B KUMAR MR. M K DUTTA	MR. D SAIKIA MR. D MOZUMDER MR. B TALUKDAR MR G SARMA MR. S BISWAS
18	Cont.Cas(C)/739/2019	TAJ UDDIN LASKAR Versus DR. NIRADA DEVI AND ANR.	MR F A LASKAR MR. D H MOZUMDER	SC, SCERT, ASSAM
19	I.A.(Civil)/1140/2021 IN RSA/285/2019 (D/O) in RSA/285/2019	ARUN BAROI AND ANR. Versus PAPU MADAK	MR. A GANGULY MR. A DUTTA	
20	Review.Pet./99/2023 WITH WP(C)/1749/2022 (D/O), Cont.Cas(C)/441/2023 (D/O), WP(C)/2405/2023 (D/O)	GABINDA DEB Versus BIJOY KRISHNA DAM AND 5 ORS.	MR H R A CHOUDHURY MR. S K GHOSH MR F U BARBHUIYA MR. M A CHOUDHURY MR. M ALAM	MR. S BANIK MS F AHMED
21	WITH WP(C)/7620/2023	BIJOY KRISHNA DAM Versus THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	MR. A DHAR (R-3,5) MR. D NATH (R-4) MR D KALITA (R-4) MISS S ROY (R-3,5) MD F FARIDI (R-3,5)
22	Review.Pet./63/2024 IN WP(C)/6393/2018 (D/O)	MUKUL KR. SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH H THAKURIYA	SC, HIGHER EDU SC, G U

23	Review.Pet./138/2024 IN WP(C)/5182/2022 (D/O), WP(C)/5882/2022 (D/O)	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus KANCHAN HAZARIKA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	SC, IRRIGATION
24	Review.Pet./139/2024 IN WP(C)/3013/2024 (D/O)	RAMESH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH AND F W
25	Review.Pet./140/2024 IN WP(C)/6243/2023 (D/O)	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, CO OP

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
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7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
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11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
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17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/431/2024	DHANAMANJURI MEDHI TALUKDAR @ DHAN MANJURI MEDHI TALUKDAR Versus J. B. EKKA IAS AND 2 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	
2	WP(C)/743/2024	MRINAL SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
3	WP(C)/2213/2024	HIMANI RAY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, AGRI. DEPARTMENT
4	WP(C)/2622/2024	UMA RANI PRAJAPATI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
5	WP(C)/2632/2024	RUMI BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM
6	WP(C)/3137/2024	MD RAJIB ALI AND 1532 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/3750/2024	KHAGENDRA NATH BORO Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, WATER RESOURCE
8	WP(C)/3781/2024 B/O	PUTUL DEVI Versus BHARAT SANCHAR NIGAM LIMITED AND 7 ORS	MR R SENSUA MS. J RONGPIPI G KAUSHIK A M AHMED	SC, BSNL
9	WP(C)/4103/2024	BINOD KUMAR PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, AG (A AND E) SC, FOREST SC, FINANCE
10	WP(C)/4104/2024	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 5 ORS	MR H RAHMAN RUBI GOGOI	GA, ASSAM
11	WP(C)/4115/2024	BABLU DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. A CHOUDHURY MR S ISLAM	SC, FOREST

ADMISSION

12	WP(C)/5925/2017 FIXED	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
13	WP(C)/1207/2023 FIXED	RASHMI DAS Versus THE UNION OF INDIA AND 2 ORS	MRS DIPANJALI BORPUJARI MRS. M BARMAN	MR A N AHMED (R-3) DY.S.G.I.
14	WP(C)/3573/2023 FIXED	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/328/2024	ANWAR HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. M H LASKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	WP(C)/727/2024	NATHU RAM BARAI Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI	SC, HEALTH SC, FINANCE DEPTT.
17	WP(C)/913/2024 FIXED	RINA BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR M BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
18	WP(C)/997/2024	DWIJEN CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR P K DAS MR D S DEKA MR A RAZZAK	GA, ASSAM
19	WP(C)/1262/2024 FIXED	SUBHASH KUMAR Versus PUNJAB NATIONAL BANK AND 5 ORS	PETITIONER IN PERSON	SC, PNB
20	WP(C)/1520/2024 FIXED	DIBAKAR MALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
21	WP(C)/1726/2024	DR. JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 4 ORS	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED G KAUSHIK	MR S DUTTA (R-5) MR SISHIR DUTTA(R-2,3) MS S MOCHAHARI(R-2,3) MS S MOCHAHARI(R-2,3) MR. S DUTTA(R-2,3) MR. S DUTTA(R-2,3) MR S DUTTA(R-2,3) MR S DUTTA(R-2,3) DY.S.G.I.
22	WP(C)/2301/2024 FIXED	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
	WITH			
23	WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
	WITH			
24	WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
	WITH			
25	WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION

26	WITH WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
27	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
28	WITH WP(C)/2357/2024	SUKANYA BORGOHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
29	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
30	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
31	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
32	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
33	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
34	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
35	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

36	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
37	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
38	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
39	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
40	WITH WP(C)/2762/2024	SUKANYA BORGHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
41	WP(C)/2521/2024 FIXED	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
42	WP(C)/2869/2024 FIXED	KAUSHIK DAS Versus THE STATE OF ASSAM AND 12 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA MS D BARUAH RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM MS. M D BORA (SC, CO- OPERATIVE SOCIETIES) MS. M BHATTACHARYYA MR B CHOUDHURY MR. D UPAMANYA (SC, HEALTH DEPT.) MR. C SARMA (SC, SOCIAL JUSTICE AND EMPOWERMENT)
43	WITH WP(C)/2321/2024	KAUSHIK DAS Versus THE STATE OF ASSAM AND 11 ORS	MR. FIRUZ KHAN RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
44	WP(C)/3593/2024 FIXED	JC- 362324 M NAIB SUBEDAR/ CLERK MD IBOMCHA Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
45	WP(C)/3596/2024 FIXED	RATNADHAR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
46	WP(C)/3603/2024 FIXED	KHUDAJA BEGOM BARLASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
47	WP(C)/3644/2024 FIXED	MAKHAN KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SHOME	GA, ASSAM SC, REVENUE

48	WP(C)/3769/2024 FIXED	SAILENDRA KUMAR DEURI Versus THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
ORDERS				
49	I.A.(Civil)/1830/2016 IN WP(C)/3266/2016 (D/O) in WP(C)/3266/2016	ASSAM STATE TRANSPORT CORPORATION Versus KHURSHID ALAM	MR. J ROY (SC, A.S.T.C) MS. U BARUAH, SC, A.S.T.C	MR. M SAIKIA MR. A BORGHAIN MR. S BORTHAKUR
50	Cont.Cas(C)/452/2019	RUMIDA BEGUM Versus MALLIKA MEDHI	MR. MD S HOQUE MR M HOQUE	MR A CHALIHA SC, HEALTH AND F W
51	Cont.Cas(C)/438/2021 B/O, WITH WP(C)/2104/2020 (D/O), WP(C)/2535/2020 (D/O) WITH	UMOR ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
52	Cont.Cas(C)/437/2021 WITH	ASMOT ALI Versus AJAY KUMAR BHALLA AND 2 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	MRS. A GAYAN (r-3)
53	Review.Pet./59/2023 WITH	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus ASMOT ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
54	Review.Pet./62/2023	THE REGIONAL DIRECTOR (NORTH EASTERN REGION) Versus UMOR ALI AND 5 ORS.	MRS. A GAYAN	MS. A HUSSAIN (R-1) MR R ISLAM (R-1) N CHAKRABARTY (R-1)
55	Cont.Cas(C)/606/2022 FIXED, (PERSONAL APPEARANCE AT 10:30 AM)	HASIBA BEGUM Versus SYEDAIN ABBASI AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
56	Cont.Cas(C)/768/2023	JATIN CHANDRA BASUMATARI Versus SAMIR K. SINHA AND 3 ORS.	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	MR. P N GOSWAMI (R3) MR. B GOGOI (R-2) MR P NAYAK (R-2) MR. D GOGOI (R3) MR A CHALIHA (R-2) MR. I BORTHAKUR (R3)
57	Cont.Cas(C)/799/2023	NAJIRA KHATUN Versus RAHUL CHANDRA DAS, ACS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN
58	WP(C)/2186/2023	SAMSUL HAQUE Versus THE STATE OF ASSAM AND 5 ORS.	DR G J SHARMA	SC, WATER RESOURCE
59	WP(C)/3671/2023	RASHMI REKHA MAJUMDAR Versus UNION OF INDIA AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. D NATH, SC, RUBBER BOARD MR H GUPTA DY.S.G.I.
60	Review.Pet./4/2024 IN WP(C) 2486/20 (D/O), FIXED	THE STATE OF ASSAM AND ANR. Versus AJITA NATH AND 6 ORS	MR S M T CHISTIE MR. R MAZUMDAR	
61	Review.Pet./89/2024 IN WP(C)/1018/2020 (D/O), WP(C)/1349/2020 (D/O) WITH	THE STATE OF ASSAM AND ANR Versus NAYAN JYOTI SARMA AND 14 ORS	MR. R MAZUMDAR	
62	Review.Pet./60/2024	THE STATE OF ASSAM AND ANR Versus SHAHAB UDDIN AHMED	MR. R MAZUMDAR	
63	Cont.Cas(C)/158/2024	SARASWATI DAS Versus M. K. PEGU	MS. N S THAKURIA	
64	Cont.Cas(C)/201/2024	SADANANDA BARUAH Versus RAJESH TIWARI	MR A DASGUPTA MS B DAS MR J K SHARMA	MR. B K DAS MR. B K DAS MR H P GUWALA

65	WP(C)/207/2024	NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED I AMIN MS. N SULTANA	SC, P AND R.D. GA, ASSAM SC, P H E
66	Cont.Cas(C)/220/2024	SABINA AHMED AND 222 ORS. Versus H. PATHAK AND 3 ORS.	MS. L DAS MR H K DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. P N GOSWAMI (R4) MR T MAZUMDAR(R-3) MR R KASHYAP(R-3)
67	WP(C)/613/2024 FIXED	BHABEN BORAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM MR. B P SINHA(R-7,14,17,5, 8,4,16,6,18,15,25,21,23,26)
68	WITH WP(C)/619/2024	RANJAN KR BARUAH AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM
69	I.A.(Civil)/2058/2024 FIXED in Cont.Cas(C)/112/2023 WITH Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 3 ORS	MR. P TALUKDAR MS D ANGANA	SC, SOIL CONSERVATION DEPTT.
70	I.A.(Civil)/2342/2024 in WP(C)/5666/2018 WITH WP(C)/5666/2018	SUDARSHANA CHAKRABORTY AND ANR Versus CENTRAL BANK OF INDIA AND 3 ORS	MR A DASGUPTA MS. B DAS	SC, FINANCE DEPTT.
		SRIDHAR CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR	MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA
71	WP(C)/3346/2024 FIXED	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
72	WP(C)/3445/2024 FIXED	SANKAR BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR A C BORBORA MR. M SMITH MR. U SAIKIA	GA, ASSAM
73	WP(C)/3576/2024 FIXED	JUTILA MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA MR D DEKA	SC, AG SC, HEALTH AND F W
74	WP(C)/3591/2024 FIXED	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024

13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Arb.P./28/2024	NEHA BUILDERS Versus JONALI KALITA	MS N SAIKIA R BARMAN	
- FOR ORDERS -				
2	Co.App./3/2013 CAVT. NO. 959/2013	BHABESH CH. BAROOWA Versus D.C.BAROOWA and 6 ORS.		N DUTTA B D DAS MR S AGARWAL H K SARMA MR S BANIK MR R DUBEY MR. J K GOSWAMI (r-5) D NATH MR H BEZBARUA A B KAYASTHA A ISLAM FOR CAVEATOR
3	Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY MS.S KAKATI	
	WITH I.A.(Civil)/2791/2023 in Arb.P./35/2016	ON THE DEATH OF PABITRA JIBAN BARUAH HIS LEGAL HEIR- SRI SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURES PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR. J ROY MR. J ROY MR.C CHAKRABORTY	
4	Arb.P./6/2024	DANIEL KRO Versus M/S KANCHITA SERVICE STATION AND 6 ORS.	MR. M SARMA B J BAROOAH MR. R GOSWAMI MR JITRA DEKA	MR R DAS (r-5,6,7) MR. B D DEKA MR. P MAHANTA MR. M DAS N CHAUDHURY MS C DAS MS. M BORGHAIN
5	Review.Pet./30/2024 WITH WP(C)/3093/2022 (D/O)	NEK MOHAMMAD Versus THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.

6	Review.Pet./71/2024 CAVT. NO.03392/024, FIXED, IN WP(C)/5287/2012 (D/O), CAVT./339/2024	THE ASSAM GRAMIN VIKASH BANK Versus SURENDRA NATH BARMAN	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	MR. K N CHOUDHURY MR. SURAJIT DAS MR. D BHUYAN MR SARFRAZ NAWAZ FOR CAVEATOR
7	I.A.(Civil)/1134/2024 in Arb.P./13/2024 WITH Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS. GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR K K SAHA (r-1)
8	I.A.(Civil)/1730/2024 in Arb.P./28/2022 WITH Arb.P./28/2022	M/S JOY ENTERPRISE Versus UNION OF INDIA AND 4 ORS PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MS P SEN MR A A AHMED F. SHAHIN MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I. MR. A K DUTTA DY.S.G.I.
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
9	Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
10	Arb.P./23/2024	M/S SADGURU ENGINEERS AND ALLIED SERVICES PVT. LTD. Versus THE ZONAL MANAGER, NPCC AND ANR.	MR A CHOWDHURY MR. N J KHATANAR	MR. K GOGOI DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	Arb.P./1/2024	ATW UNIVERSAL INFRA BUILDING(JV) AND ANR Versus UNION OF INDIA AND 3 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
12	Arb.P./5/2024	KANTI DAS Versus KISHAN AGENCIES PRIVATE LIMITED AND ANR	MR U DAS MR. S SAIKIA	MS G DEKA (r-1,2) MS. K KALITA (r-1,2)
13	Arb.P./7/2024	M/S KAMRUP DEVELOPERS PVT. LTD., Versus RAJIV VENKATPATHI GOWDA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR G J SAIKIA MR B CHOUDHURY MR S DAS
14	Arb.P./14/2024	M/S RKE-SHIMRAY (JV) Versus UNION OF INDIA AND ORS	MR G RAHUL MR. D M NATH MR. D J KAPIL	MRS. R DEVI DY.S.G.I.
15	Arb.P./19/2024	SMTI SHAMPA GANGULY Versus MS MATRI BHUMI DEVELOPER	MS. S KANUNGOE MS. J CHETTRY	MR. B D KONWAR SR. ADV.(R-1) MR H AGARWAL.(R-1) MR J SINGH.(R-1) MS M ZOMUANPUII.(R-1) MR P DOLEY.(R-1) MS V V THANYU.(R-1) MS S JAIN.(R-1)
16	Arb.P./21/2024	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
17	Arb.P./24/2024	HRD COMMERCIALS AND INDUSTRIAL SECURITY FORCE (P) LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. A CHOUDHURY MR S ISLAM MS R. HAZARIKA	MR. B D DEKA (r-2 to 5) MR. M DAS (r-2 to 5) N CHAUDHURY (r-2 to 5) MR A BHATRA (r-2 to 5) MR A DEKA(r-2 to 5) SC, C G S C SC, A A I
18	Arb.P./25/2024	M/S ASEAN AGENCIES Versus THE UNION OF INDIA AND 4 ORS	MR A SAIKIA R BARMAN	MR. K GOGOI DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				

19	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
20	Arb.P./32/2023	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	DR P C MAZUMDAR MR T MAZUMDAR MR R KASHYAP
21	Arb.P./49/2023	BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	MR. S S ROY DY.S.G.I.
22	Arb.P./3/2024	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
23	Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
24	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
<u>BAIL HEARING</u>				
25	AB/1933/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
<u>HEARING</u>				
26	WP(C)/2393/2012 PART-HEARD, WITH WA/211/2013 (D/O), WP(C)/2346/2008 (D/O)	ABDUL HALIM LASKAR and 79 ORS Versus THE STATE OF ASSAM AND ORS	MR.B C DAS MR.M DEKA MR.S ISLAM MR.S HOQUE	MRSA VERMA MS. D.D. BARMAN, ADDL. SR. GA, ASSAM MR. P.N. SARMA, SC, EDU SC, FINANCE
27	WP(C)/2833/2017 PART-HEARD, FIXED	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	MR.B CHOUDHURY SC, TAXES
WITH				
28	WP(C)/1430/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 3 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE and TAXATION
WITH				
29	WP(C)/1435/2017	M/S LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION
WITH				
30	WP(C)/2844/2017	LARSEN and TOUBRO LTD. Versus THE STATE OF ASSAM and 4 ORS.	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	MS.B CHOUDHURY SC, TAXES
31	Arb.P./23/2021	M/S R J PADMARAJ Versus THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
32	Arb.P./6/2022	FATIK BHATTACHARJEE Versus PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:45 PM****[For Friday,16th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA****COURT NO: 14****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	MACApp./481/2018	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
2	MACApp./349/2022	THE ORIENTAL INSURANCE CO. LTD Versus MRS. SARITA DEVI AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR J I MONDAL MR A N IQBAL
MOTION (BA)				
3	Bail Appln./2415/2024	ZIAUR RAHMAN CHOUDHURY @ ZIAUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MD B ISLAM	PP, ASSAM
4	Bail Appln./2421/2024	KOYSER ALI @ KOSOR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	
5	Bail Appln./2425/2024	MD. JAMIR ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM MR A ISLAM	PP, ASSAM
6	Bail Appln./2426/2024	SRI BINOD DAS @ BABA Versus THE STATE OF ASSAM	M PATHAK MR. T ALI MS RIMPI DUTTA	PP, ASSAM
7	Bail Appln./2428/2024	NABI HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	Bail Appln./2430/2024	ASIRUDDIN ALI @ ASURUDDIN ALI Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
MOTION				
9	Crl.Pet./1253/2023	MAMON BARUAH Versus THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA D ROY	PP, ASSAM
10	Crl.Rev.P./308/2024	MRIDUL KANTI CHAKRABORTY Versus SMT. BABLI CHAKRABORTY	MR. S D PURKAYASTHA MS S.S.BORA	

11	Crl.Pet./981/2024	MD. LALU MIYA LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
12	Crl.Pet./982/2024	SAHEL AHMED @ LUKMAN ALI @ BOLAI Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
13	Crl.Pet./983/2024	DR. SARAT JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
14	Crl.Pet./984/2024	RAMENDRA KAKATI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI	PP, ASSAM
15	Crl.Pet./985/2024	SUMAN KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. N B P SINGHA	PP, ASSAM
16	Crl.Pet./986/2024	SHETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
17	Crl.Pet./987/2024	KABATULLA KHAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
18	Crl.Pet./988/2024	SMT. INDIRA GUPTA AND ANR Versus KRISHNA GUPTA	MR. A K GUPTA MR. R S MISHRA	
19	Crl.Pet./989/2024	GIASUDDIN AHMED AND 22 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M K CHOUDHURY MR. M DUTTA MR. N UDDIN MR. N BARDOLOI	PP, ASSAM SC, EDU
20	Crl.Pet./990/2024	L. JAYANANDA SINGH Versus THE STATE OF ASSAM AND ANR	MR S DAS P J DAS	PP, ASSAM
21	Crl.Pet./991/2024	L JAYANANDA SINGH Versus THE STATE OF ASSAM AND ANR	MR S DAS P J DAS	PP, ASSAM
22	Crl.Pet./992/2024	JALEM UDDIN Versus SABIYA KHATUN	MR. R BORA MS R MEDHI	
23	Crl.Pet./995/2024	SADDAM HUSSAIN Versus AKTAR ALI @ AFTAR ALI AND 15 ORS	MR. A AWAL MR. F A HASSAN	PP, ASSAM
24	AB/2073/2024 FIXED	MOMINUR RAHMAN Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	
25	AB/2137/2024	DIBYAJYOTI MAHANTA Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
26	AB/2138/2024	NURUL ISLAM ALIAS NUR ISLAM AND ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
27	AB/2141/2024	MOZIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
28	AB/2144/2024	RAIZUDDIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
ADMISSION				
29	Crl.Rev.P./360/2023 PART-HEARD, B/O	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-1,2) MR. B HUSSAIN (R-1,2) MR A HAQUE (R-1,2) PP, ASSAM

30	WITH Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. A K HUSSAIN (R-2,3,4,5,6) MR. B HUSSAIN (R-2,3,4,5,6) MR A HAQUE (R-2,3,4,5,6) PP, ASSAM
31	Crl.Pet./451/2020 B/O	BIPLAB PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. L MOHAN MR. P GOGOI	MR. S BORTHAKUR (r-2) PP, ASSAM
32	Crl.Pet./795/2022 WITH LCR 2 FILES, FIXED	SMT. SUSHMITA BERIA AND ANR. Versus SMT. PRIYANKA DHANUKA	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR K J SAIKIA
33	Crl.Rev.P./186/2023 WITH LCR 1 FILE	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/147/2024 in Crl.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
	WITH I.A.(Crl.)/189/2024 in Crl.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
34	Tr.P.(Crl.)/26/2024 FIXED	SAHANUR ALI Versus BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
35	Crl.A./254/2024	MAHADEV DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/745/2024 in Crl.A./254/2024	MAHADEV DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./2165/2024 FIXED	MIJANUR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
37	Bail Appln./2190/2024 FIXED	NUR HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
38	Bail Appln./2264/2024 FIXED	TALEB ALI @ RAJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
39	Bail Appln./2298/2024 FIXED	ROFIQUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
40	Bail Appln./2326/2024 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MS. U NANDA MS. J GHOSH	PP, ASSAM
41	Bail Appln./2343/2024 FIXED	ROCKYBUL HUDA FARAZI Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
42	Bail Appln./2370/2024 FIXED	DIL MAMUD @ DIL MOHAMMAD Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM

43	Bail Appln./2372/2024 FIXED	JAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
44	AB/1063/2024 FIXED	SATTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
45	AB/1683/2024 FIXED	JAKIR HUSSAIN BARBHUYAIN Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA A KALITA MD IMRAN	PP, ASSAM
46	AB/1812/2024 FIXED	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
47	AB/1824/2024 FIXED	NEKIBUR ISLAM AND ANR Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
48	AB/1838/2024 FIXED	SIDHANT KALITA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
49	AB/1839/2024 FIXED	SMTI. DEEPTI DHADUMIA Versus THE STATE OF ASSAM	MR. D UPAMANYA MS. I DAS	PP, ASSAM
50	WITH AB/1831/2024	KAVERY DAS Versus THE STATE OF ASSAM	MS. D L DEKA MR. D UPAMANYA MS. I DAS MR. SIDHANT DUTTA	PP, ASSAM
51	AB/1886/2024 FIXED	SAJIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	T A LASKAR	PP, ASSAM
52	AB/1997/2024 FIXED	BIREN TERON Versus THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI	PP, ASSAM
ORDERS				
53	I.A.(CrI.)/562/2022 2 Y 1 M 22 D :WITH LCR 4 FILES, FIXED in CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AN ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
	WITH CrI.A./235/2022	DIGANTA SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. R M SAIKIA	PP, ASSAM
54	CrI.A./296/2023 WITH OFFICE NOTE, LCR 4 FILES	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
	WITH I.A.(CrI.)/693/2023 in CrI.A./296/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
55	I.A.(CrI.)/650/2023 in CrI.Rev.P./7173/2023	GAURI SHANKAR SAHA Versus DIPA SAHA	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. INDERJEET SINGH
	WITH CrI.Rev.P./7173/2023 (Filing Number)	GAURI SHANKAR SAHA Versus DIPA SAHA B	MR. B K BHAGAWATI	
56	I.A.(CrI.)/651/2023 in CrI.Rev.P./7172/2023	GAURI SHANKAR SAHA AND 3 ORS. Versus DIPA SAHA	MR. P S DEKA	MR. INDERJEET SINGH

WITH
[Crl.Rev.P./7172/2023](#)
(Filing Number)

GAURI SHANKAR SAHA AND 3 ORS.

MR. B K BHAGAWATI

Versus

DIPA SAHA A

MANISH KUMAR AGARWAL

MR. S ISLAM

MR M BASUMATARI (R-2)

Versus

THE STATE OF ASSAM AND ANR

MR A HAWARI

PP, ASSAM

57 [I.A.\(Crl.\)/799/2023](#)
AB 2355/2019(D/O), FIXED
in AB/2355/2019

58 [Crl.Pet./639/2024](#)

LEELADHAN SINGHA @ LILADDHON
SINGHA

MR. A M BARBHUIYA
MS S R MAZARBHUIYA

Versus

SUCHITRA SINGHA

MS A BEGUM
S. M. ZINNA

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/54/2024 CAVT. NO.01572/024,	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
ADMISSION				
2	MACApp./392/2024 WITH I.A.(Civil)/2421/2024 in MACApp./392/2024	ORIENTAL INSURANCE COMPANY LTD Versus SHILA MAZUMDAR AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
3	MACApp./393/2024 WITH I.A.(Civil)/2425/2024 in MACApp./393/2024	ORIENTAL INSURANCE COMPANY LTD Versus SHILA MAZUMDAR AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
4	MACApp./394/2024 WITH I.A.(Civil)/2424/2024 in MACApp./394/2024	UNITED INDIA INSURANCE COMPANY LTD Versus MASUMA BEGUM AND 4 ORS	MS L SHARMA MR. K K BHATTA	
5	MACApp./397/2024 WITH I.A.(Civil)/2428/2024 in MACApp./397/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUPITARA SARMAH AND 4 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI	
6	MACApp./398/2024	NEW INDIA ASSURANCE CO. LTD. Versus JUPITARA SARMAH AND 4 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HAJURI	
7	MACApp./397/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SURESH @ SURASH MAHALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
8	MACApp./397/2024	THE ORIENTAL INSURANCE CO. LTD. Versus SURESH @ SURASH MAHALI AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
9	MACApp./398/2024	HASEN ALI AHMED AND 4 ORS. Versus THE DIVISIONAL MANAGER AND 2 ORS.	MS N HASSAN MS F INTAZ	

7	MACApp./399/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSSTT. AFRUMA SULTANA AND 4 ORS.	MR. A J SAIKIA MR. S. PEGU	
	WITH I.A.(Civil)/2429/2024 in MACApp./399/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus MUSSTT. AFRUMA SULTANA AND 4 ORS.	MR. A J SAIKIA MR. S. PEGU	
<u>BAIL HEARING</u>				
8	AB/2883/2023 FIXED	MD ABUL KALAM AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
9	AB/1969/2024 WITH CASE RECORD(SCANNED COPY), B/O	MAHIBUL ISLAM Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
10	RSA/65/2024	SAHMAT ALI AND 6 ORS Versus ALTAFUDDIN AHMED BARUAH AND ORS .	MR S Muktar MR. A U CHOUDHURY	MR. D K BAGCHI
	WITH I.A.(Civil)/1184/2024 in RSA/65/2024	SAHMAT ALI AND 6 ORS Versus ALTAFUDDIN AHMED BARUAH AND ORS .	MR. A CHOUDHURY MR S Muktar	
11	RSA/88/2024	LAILA ARJUMA BEGUM Versus MAJMUL HOQUE AND 19 ORS	MR. R K JAIN TULIKA BORAH	GA, ASSAM
12	RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/2133/2024 in RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
13	RSA/151/2024	LEGAL HEIRS OF LT GANESH CHANDRA BARMAN , BIKU CHANDRA BARMAN AND ORS Versus NAGEN CHANDRA ROY BEPARI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH I.A.(Civil)/2420/2024 in RSA/151/2024	LEGAL HEIRS OF LT GANESH CHANDRA BARMAN , BIKU CHANDRA BARMAN AND ORS Versus NAGEN CHANDRA ROY BEPARI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
<u>ORDERS</u>				
14	RSA/102/2008 WITH LCR	FATIMA BEGAM CHOUDHURY and ORS. Versus ON THE DEATH OF NURUL HOQUE CHOUDHURY HIS LEGAL HEIRS NAZMA BEGUM CHOUDHURY WIDOW and ORS.	MR.S C KEYAL MS.P GOSWAMI MR.S K GHOSH MR.S P CHOUDHURY MS.G SARMAH MRB KAUSHIK	MR.P K ROY(R- 1(a)-1(g)) MR.S K CHAKRABORTY(R-1(a)-1(g)) MS.B SARKAR MS.J PAUL MRS.A CHAKRABORTYR-1-1g MS.M DUTTA(R-1(a)-1(g)) MR.P SEN
15	MFA/12/2012 WITH OFFICE NOTE	ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY

16	I.A.(Civil)/1463/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
	WITH RSA/105/2018	MOTILAL CHOUDHURY and ANR Versus SRI MAKHAN LAL DEB and 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	MR. A R TALUKDAR (R1, R2)
	WITH I.A.(Civil)/1461/2018 in RSA/105/2018	MOTILAL CHOUDHURY AND ANR Versus SRI MAKHAN LAL DEB AND 28 ORS	MR. P K ROY MR. S K CHAKRABORTY MR A CHAKRABORTY MS. M DUTTA	
17	I.A.(Civil)/2925/2019 in RSA/62/2009 (D/O), WITH LCR, FIXED in RSA/62/2009	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND ORS	MR H DAS MR. B C DEKA	MR P S DEKA MR. R S DEORI, SC, SOIL CONSERVATION DEPTT. MR. T R GOGOI, G.A., ASSAM
	WITH I.A.(Civil)/2926/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
	WITH I.A.(Civil)/2927/2019	ON THE DEATH OF HATEM ALI HIS LEGAL HEIRS NURBANU BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	MR P S DEKA
18	RSA/118/2020	SHUKLA CHANDA AND ANR. Versus NANI CHANDA @ NANI GOPAL CHANDA AND 3 ORS.	MR. S P CHOUDHURY	MR. P K ROY (R-1) MR. S K CHAKRABORTY MR A CHAKRABORTY (R-1) MS. M DUTTA (R-1)
	WITH I.A.(Civil)/2103/2020 in RSA/118/2020	SHUKLA CHANDA AND ANR. Versus NANI CHANDA @ NANI GOPAL CHANDA AND 3 ORS.	MR. S P CHOUDHURY	
19	RSA/58/2021	ON THE DEATH OF AKONBABA HUSAIN, HIS LEGAL HEIRS MUSSTT. HAYATUN NISSA @ JYOTSNA BEGUM AND 13 ORS Versus ANANDA SAGAR DAS AND AND 23 ORS.	MR. A C SARMA MR. B HALDAR MR. B KALITA MR G BHARADWAJ MR B DEORI	
20	RSA/143/2021	ON THE DEATH OF BIDHU BHUSAN ACHARJEE, HIS LEGAL HEIRS SMTI. PUSPA ACHARJEE AND 4 ORS. Versus ON THE DEATH OF SASHI BHUSAN ACHARJEE, HIS LEGAL HEIRS SMTI. RINA ACHARJEE AND 4 ORS.	MR. D MOZUMDER MR. S BISWAS	
21	Cont.Cas(C)/86/2022	FATIK BHATTACHARJEE Versus SUBHASISH BARUA AND ANR.	MR P SHARMAH MR A DEKA MR S B SINHA	
22	I.A.(Civil)/3427/2022 in CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. Versus ON THE DEATH OF TUSHAR KANTI SAHA	MR. S K GHOSH MS F AHMED	
	WITH CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. Versus ON THE DEATH OF TUSHAR KANTI SAHA HIS LEGAL HEIRS,	MR. S K GHOSH MS F AHMED	MR. B J MUKHERJEE (r-1,2) MS R SAHA (r-1,2)
23	Test.App./4/2023 FIXED	MD. ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus MUSSTT. ARIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	MR SISHIR DUTTA (ALL RESPONDENTS) MS S MOCHAHARI (ALL RESPONDENTS) MR. S DUTTA (ALL RESPONDENTS) MR S DUTTA (ALL RESPONDENTS)

24	WITH Test.App./3/2023	ISLAM NAWAJ AHMED @ ISLAM NAWAJ UDDIN AHMED AND 2 ORS. Versus AFIFA AHMED AND 3 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MS A MESEN MR S AFRIDI MS S SIDDIQUA	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
25	Test.App./8/2023 CAVT. NO.07472/023, WITH LCR	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR. N ALAM (FOR CAVEATOR) MR K JAIN (R2-R4) MR K JAIN (R2-R4) MS. B JAIN (R2-R4)
26	WITH I.A.(Civil)/1681/2024 in Test.App./8/2023	MINATI KALITA Versus BHARAT CHANDRA DAS AND 3 ORS	L K BORAH	MR K JAIN (R2-R4) MR N ALAM
26	RSA/24/2023	MANIR ALI BARBHUIYA Versus WAJID ALI BARBHUIYA AND ORS.	MS. R CHOUDHURY MR N RAHMAN	MR. P K DEKA
27	MFA/41/2023 WITH LCR	UNION OF INDIA AND ANR. Versus M/S SHREE SHIV SAI STEEL INDUSTRIES	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA
28	RSA/104/2023	SRI MOHENDRA NATH Versus SMTI. RANU NATH AND 4 ORS	MR S KHOUND MR R SENSUA MR D BORAH M. A. OASIS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH
29	I.A.(Civil)/241/2023 FIXED in MFA/15766/2022	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
30	WITH MFA/15766/2022 (Filing Number)	UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD. B	MR. K GOGOI	MR. R K AGARWALA (R- 1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R- 1,3,4) MS F N ZAMAN (r-1 to 4)
30	MACApp./354/2023 WITH LCR, B/O	THE NEW INDIA ASSURANCE CO. LTD. Versus KALPANA NATH AND 6 ORS.	MR. A ACHARYA MR B ACHARYYA	MR. R K AGARWALA (R- 1,3,4) MS. R CHOUDHURY (r-1 to 4) MS. D KALITA (R-1,3,4) MR. A HUSSAIN (r-6,7) MR A CHOUDHURY (R- 1,3,4) MS F N ZAMAN (r-1 to 4)
31	WITH I.A.(Civil)/2978/2023 in MACApp./354/2023	KALPANA NATH AND 6 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. R K AGARWALA MS. D KALITA	MR. A ACHARYA MR B ACHARYYA
31	I.A.(Civil)/3248/2023 WITH LCR, B/O in RSA/141/2018	ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIR SRI RAJIB BARMAN (SON)AND ORS Versus ON THE DEATH OF LORBADI BARMAN HER LEGAL HEIRS RANJAN BARMAN AND ORS.	MR. A ROSHID	MR. R GOSWAMI
32	WITH RSA/141/2018	ON THE DEATH OF SRI SITAL BARMAN @ CHANDAL RAM BARMAN HIS LEGAL HEIRS AND ORS Versus ON THE DEATH OF SMTI LORBADI BARMAN HER LEGAL HEIRS	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI	MR. R GOSWAMI
32	Test.App./1/2024 WITH LCR, B/O	ON THE DEATH OF RATNAKANTA DEKA HIS LEGAL HEIRS JONALI DEKA AND 2 ORS. Versus KSHIRODA BHUYAN AND 2 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	MR. R GOSWAMI

33	MFA/19/2024 WITH LCR	ABANTI TANTI AND ANR. Versus THE UNION OF INDIA	MS N RAFIQUE MR. S RAHMAN MR A N IQBAL	MR. S S ROY DY.S.G.I.
34	MFA/24/2024 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. JOYAL ABEDIN AND ANR.	MR. R C PAUL	MR. D SAHU (r-2) MR. R S MISHRA (r-2) MS M GOGOI (r-2)
35	FAO/34/2024 CAVT. NO.04572/024, WITH I.A.(Civil)/1421/2024 in FAO/34/2024	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA FOR CAVEATOR
36	MACApp./54/2024 WITH LCR, B/O	SANKAR KUMAR DAS AND 2 ORS Versus BIKROM SINGHA LAHKAR	MR. S. DEY MR P DEKA MR. B BORAH	MR. S SHARMA MS. D D BARMAN FOR CAVEATOR
37	I.A.(Civil)/207/2024 in MACApp./15873/2023 WITH MACApp./15873/2023 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus DIPTI TAMULI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. P GOHAIN (r-1,2,3) MR. A K GUPTA (r-1,2,3) MR B KALITA (r-1,2,3)
38	I.A.(Civil)/318/2024 CAVT. NO.13462/023, in Test.App./662/2024 WITH Test.App./662/2024 (Filing Number) WITH I.A.(Civil)/319/2024	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR T KALITA (R-1,2)
39	I.A.(Civil)/423/2024 in MACApp./1533/2024 WITH MACApp./1533/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus RODINGPUI ANR 4 ORS F	MS. R D MOZUMDAR	
40	I.A.(Civil)/1051/2024 in MACApp./3734/2024 WITH MACApp./3734/2024 (Filing Number)	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. M DUTTA FOR CAVEATOR
41	I.A.(Civil)/423/2024 in MACApp./1533/2024 WITH MACApp./1533/2024 (Filing Number)	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. M DUTTA (r-1) MR K M BORA (r-1) FOR CAVEATOR
42	I.A.(Civil)/423/2024 in MACApp./1533/2024 WITH MACApp./1533/2024 (Filing Number)	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. S D PURKAYASTHA (R-1) MS S.S.BORA (R-1)
43	I.A.(Civil)/423/2024 in MACApp./1533/2024 WITH MACApp./1533/2024 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus RODINGPUI ANR 4 ORS F	MR SISHIR DUTTA	
44	I.A.(Civil)/1051/2024 in MACApp./3734/2024 WITH MACApp./3734/2024 (Filing Number)	GITA PATAR @ PATOR AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. R K BHATRA(R-1) MR. A SAIKIA(R-1) MS P HUJURI(R-1)
45	I.A.(Civil)/1051/2024 in MACApp./3734/2024 WITH MACApp./3734/2024 (Filing Number)	GITA PATAR @ PATOR AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS E	MR. A R AGARWALA	
46	I.A.(Civil)/1409/2024 in MACApp./4926/2024 WITH MACApp./4926/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. Versus KHIRADA GOHAIN AND 4 ORS.	MR. A ACHARYA MR B ACHARYYA	MR D MONDAL(R-1 TO 3)
47	I.A.(Civil)/1409/2024 in MACApp./4926/2024 WITH MACApp./4926/2024 (Filing Number)	THE NEW INDIA ASSURANCE CO LTD Versus KHIRADA GOHAIN AND 4 ORS E	MR B ACHARYYA	
48	I.A.(Civil)/1430/2024 in MACApp./4473/2024 WITH MACApp./4473/2024 (Filing Number)	NABIR HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA	MR SISHIR DUTTA(R-1) MS. M CHOUDHURY(R-1) MR. P GOGOI (R-3) MS. S DUTTA (R-3)
49	I.A.(Civil)/1430/2024 in MACApp./4473/2024 WITH MACApp./4473/2024 (Filing Number)	NABIR HUSSAIN Versus NEW INDIA ASSURANCE COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA	

43	I.A.(Civil)/2128/2024 in MACApp./1/2023	BINDA BORA @ BRINDA BALA BORA AND 3 ORS. Versus THE ORIENTAL INSURANCE CO. LTD.	MR. A R AGARWALA	MR. S K GOSWAMI
	WITH MACApp./1/2023 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus BINDA BORA @ BRINDA BALA BORA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA MR A AGARWALA
	WITH I.A.(Civil)/4/2023 in MACApp./1/2023	THE ORIENTAL INSURANCE CO. LTD. Versus BINDA BORA @ BRINDA BALA BORA AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
44	WITH MACApp./861/2022 WITH LCR	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH SAIKIA @ RUBY BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR A AGARWALA (r-1 to 3) MR A AGARWALA (r-1 to 3)
	WITH I.A.(Civil)/3780/2022 in MACApp./861/2022	THE ORIENTAL INSURANCE CO.LTD., Versus RUBI BORAH @ SAIKIA AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2125/2024 in MACApp./861/2022	RUBI BORAH SAIKIA @ RUBY BORAH AND 3 ORS Versus THE ORIENTAL INSURANCE CO.LTD.,	MR. A R AGARWALA MR A AGARWALA	MR. S K GOSWAMI
45	WITH MACApp./862/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A R AGARWALA (r-1 to 4) MR A AGARWALA (r-1 to 4)
	WITH I.A.(Civil)/3782/2022 in MACApp./862/2022	THE ORIENTAL INSURANCE CO. LTD., Versus SAGARIKA BORA @ BORAH AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/2080/2024 in MACApp./862/2022	SAGARIKA BORA @ BORAH AND ORS Versus THE ORIENTAL INSURANCE CO. LTD.,	MR. A R AGARWALA	MR. S K GOSWAMI
46	I.A.(Civil)/2419/2024 in MACApp./5171/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. Versus PINKY @ PINKI DAS AND 4 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	
	WITH MACApp./5171/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI	
	WITH I.A.(Civil)/8455/2024 (Filing Number)	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus PINKY @ PINKI DAS AND 4 ORS E	MR. R GOSWAMI	
47	I.A.(Civil)/2427/2024 in MACApp./7486/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus MARAMI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./7486/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus MARAMI SAIKIA AND 2 ORS B	MS. R D MOZUMDAR	

HEARING

48	RSA/262/2016 WITH LCR, FIXED	HIFZA HAZARIKA Versus SMTI. MAYARANI DAS and 8 ORS.	MR. N H MAZARBHUIYAN MR.M SARMA MS.I GOHAIN MS.K DEKA MD. J U AHMED MR. M H SAIKIA MR R I BHUYAN	MR.B K PURKAYASTHA(R-1) MR. R K BHUYAN MR.B K JAINR-1 MS.M DASGUPTA(R-1)
49	I.A.(Civil)/2270/2016 FIXED in RSA/287722/2016	JASHOP ALI and ANR, Versus SUFIA KHATUN and ANR,	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	DR.B AHMEDR-1 MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1)
	WITH RSA/287722/2016 (Filing Number)	JASHOP ALI and ANR Versus SUFIA KHATUN		
	WITH I.A.(Civil)/2031/2024	JASHOP ALI and ANR, Versus SUFIA KHATUN	MR S H MAHMUD MR S ISLAM	MR.N HAQUE(R-1) MR.M HUSSAIN(R-1) MR.S R BARBHUIYA(R-1) MR. B AHMED

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/419/2024 FIXED	ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	
2	WP(C)/3676/2024 FIXED	RAJ KUMAR SINGH AND ANR Versus THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
3	WP(C)/4105/2024	ISLAM UDDIN BARBHUIYA Versus THE UNION OF INDIA AND 13 ORS	MR. A R TALUKDAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE SC, PWD
4	WP(C)/4109/2024	BIPLABANANDA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM SC, REVENUE
5	WP(C)/4117/2024	SRI JAGADISH DAS Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WP(C)/4118/2024	PALLAB KUMAR PANDIT Versus UNION OF INDIA AND 4 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
7	WP(C)/4121/2024	MAFIJUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. T SOM MR H DAS MS. U HAZARIKA	SC, CO OP
ORDER NO STEPS				
8	WP(C)/3752/2016	SMTI. MILU BALA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR.A ROSHID MS.M R DEVI	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
9	I.A.(Civil)/2409/2024 in WP(C)/8328/2022	ALAKA BARUA Versus THE STATE OF ASSAM AND ORS.	MS. G BORAH	MR. B K DAS MR S SARMAH
WITH				
	WP(C)/8328/2022	NABADIP DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR S SARMAH	GA, ASSAM SC, REVENUE

ADMISSION

10	WP(C)/3923/2017 PART-HEARD, FIXED	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM
11	WP(C)/6188/2018	M/S. MAHAKALI TEA CO. PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
12	WP(C)/6467/2018	PRADIP PATGIRI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R HUSSAIN MS K DAS	GA, ASSAM
13	WP(C)/6663/2018	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MR. M ALI MS K GOGOI MR S ISLAM	GA, ASSAM MR. P NEOG (R4)
14	WP(C)/6714/2018	JITEN RABIDAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BARUAH MS. D DUTTA	SC, FCSCA GA, ASSAM
15	WP(C)/6729/2018	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	MR. N C DAS (R-2,3,4) GA, ASSAM
16	WP(C)/6984/2018	TANGKESWAR SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR D DAS MR S KHOUND MR. K MOHAMMED	MR. S R BORUAH (GA, ASSAM, R-8) MR. S DUTTA (SC, FOREST DEPT., R-1 TO 7)
17	WP(C)/4798/2020	BINOD SINGH Versus THE STATE OF ASSAM AND 6 ORS.	MR D K BHATTACHARYYA MR. S CHAKRABORTY	GA, ASSAM MR. R MAJUMDAR (R-4 to 7) MR D BANIA (R-4 to 7) SC, REVENUE
18	WP(C)/63/2021	MADAN LAL AGARWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	MR C BARUAH (R-6) GA, ASSAM MR. B BARUAH MR. B BARUAH
19	WP(C)/2807/2022	CENTRAL BANK OF INDIA Versus THE STATE OF ASSAM AND ANR	Mukesh Sharma	GA, ASSAM
20	WP(C)/2832/2022	ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM
21	WP(C)/3470/2022	AMAL BHATTACHARJEE Versus THE STATE OF ASSAM AND 5 ORS	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. GA, ASSAM
22	WP(C)/6071/2022	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R- 2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)

23	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
24	WP(C)/37/2023	BIJEN RAM RABHA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR S HOQUE	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
25	WP(C)/239/2023	ABDUL KASHEM AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. D HUSSAIN MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
26	WP(C)/438/2023	MUSTT. ANJUWARA BEGUM @ ANJUBARA BEGUM Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS.	MR. P MAHANTA MISS. M BORAH MR H K BARUAH	SC, APDCL MR M CHETIA, JUNIOR GOVT. ADVOCATE, ASSAM, (R-6)
27	WP(C)/449/2023	M/S PRAG WIRE PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, WATER RESOURCE
28	WP(C)/659/2023	HIRAN MONI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. K SINGHA (R4-R8) SC, REVENUE
29	WP(C)/1098/2023	PUNIRAM HAZARIKA Versus UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM MRS. A GAYAN DY.S.G.I.
30	WP(C)/1334/2023	DEBASISH LAHIRI AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
31	WP(C)/1439/2023 WITH WP(C) 5856/2021, WP(C)416/2012 (BOTH D/O)	MANOJ KR JADAV Versus THE STATE OF ASSAM AND 2 ORS	MR. M K HUSSAIN MR J U AHMED MR K U AHMED MR A AHMED MR. M ALOM	GA, ASSAM SC, REVENUE
32	WP(C)/5731/2023	KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
33	WITH WP(C)/5706/2023	HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN	GA, ASSAM SC, REVENUE
34	WP(C)/6350/2023	JAITAN NESSA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/6758/2023	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/2177/2024 in WP(C)/6758/2023	PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH	GA, ASSAM SC, REVENUE
36	WP(C)/1384/2024 B/O	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED A M AHMED R A LAHKAR	GA, ASSAM MR. N DEKA (r-5) SC, EXCISE DEPTT.

37	WITH WP(C)/1385/2024 CAVT. NO. 02462/024,	SWAGATAM BORHAJOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	K AGARWAL GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS FOR CAVEATOR SC, EXCISE DEPTT.
38	WITH WP(C)/1496/2024 CAVT. NO. 02552/024,	PALLAB JYOTI GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR. R S MISHRA MS B SARMA	GA, ASSAM MR. M DAS MS. P NEOG MR. A DAS SC, EXCISE DEPTT. FOR CAVEATOR MR. K AGARWAL
39	WITH WP(C)/1516/2024 CAVT. NO. 02842/024,	DINESH MILI Versus THE STATE OF ASSAM AND 7 ORS.	MS S BHATTACHARJYA MR N SARMA MS. J BAISHYA MR A TALUKDAR	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, EXCISE DEPTT.
40	WP(C)/1810/2024	MD AZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MD. I HUSSAIN H M S ELAHI MR. J ISLAM	GA, ASSAM SC, REVENUE SC, PWD
41	WP(C)/3577/2024 FIXED	ANITA TANTI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A C BURAGOHAIN MISS. M BORAH MS. H BORAH MS. S NATH	GA, ASSAM SC, REVENUE
42	WP(C)/3910/2024 FIXED	AURORA FINE ARTS Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, FINANCE AND TAXATION
43	WP(C)/3919/2024 FIXED	SKIPPER LIMITED Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
ORDERS				
44	WP(C)/4471/2017	JITU TIWARI Versus THE STATE OF ASSAM and 9 ORS.	MR.S C BISWAS MS.A DAS	GA, ASSAM MR.P J SAIKIA R- 8,9and10 MR.R S MISHRA(R- 8,9&10)
45	WP(C)/6526/2018 WITH OFFICE NOTE	ON THE DEATH OF MD. ASHADULLA , HIS LEGAL HEIR MD. MOINUL HOQUE Versus THE STATE OF ASSAM AND 10 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MR. A BARKATAKI MR N BARUAH	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
46	WP(C)/3174/2020	ANURAG PODDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	SC, WATER RESOURCE
47	WP(C)/1597/2023	SHARBESH ALI AHMED Versus THE UNION OF INDIA AND 3 ORS	MR. S A AHMED MR F A AHMED PETITIONER IN PERSON	SC, NHAI
48	FAO/36/2024 CAVT. NO.02432/024, FIXED	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1530/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	WITH I.A.(Civil)/1759/2024 in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR Versus ANJUMON ARA AHMED,	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI

49	WP(C)/1097/2024	BIBIKA BRAHMA AND 18 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	SC, HEALTH
50	WP(C)/3831/2024 FIXED	NIMAI CHANDRA DAS AND ANR Versus THE STATE OF ASSAM AND 6 ORS	DR G J SHARMA MR S CHOUDHURY	GA, ASSAM DY.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2243/2024 FIXED	UJJAL NAYAN HANDIQUÉ Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
2	Bail Appln./2256/2024 FIXED	SRI BEDANGA KUAMR KASHYAP Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. D KALITA	SC, FOREST
3	Bail Appln./2293/2024	BIKRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
4	Bail Appln./2420/2024	AMARENDRA LAL DEBBARMA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./2424/2024	HARISH BANSAL Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR J BORAH MR. I DAS MR. INDRAJIT BHUYAN	PP, ASSAM
6	Bail Appln./2427/2024	HARICHARAN BISWAS Versus UNION OF INDIA	MR. M BISWAS A GHOSAL S K DAS	SC, NCB
7	Bail Appln./2429/2024	UTPAL DEKA Versus THE STATE OF ASSAM	MR. S Ali MD S HUSSAIN	PP, ASSAM
MOTION				
8	Crl.Rev.P./271/2024 FIXED	HEMANTA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
	WITH I.A.(Crl.)/638/2024 in Crl.Rev.P./271/2024	HEMANTA KUMAR ADHIKARY Versus THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
9	Crl.Pet./975/2024	MAMONI BORAH Versus THE STATE OF ASSAM AND ANR	MR. B. DAS	PP, ASSAM

10	Crl.Pet./976/2024	AJIJUR @ AJIJUL @ RITU ALI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
11	Crl.Pet./977/2024	SMTI. MAMONI BORAH Versus THE STATE OF ASSAM AND ANR ADMISSION	MR. B. DAS	PP, ASSAM
12	Crl.Rev.P./195/2024 FIXED	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM BAIL HEARING (BA)	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
13	Bail Appln./3932/2023 WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
14	Bail Appln./4160/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAM YADAV Versus THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
15	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
16	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
17	Bail Appln./1184/2024 FIXED	SANJOY KUMAR RAY Versus THE STATE OF ASSAM	MR S C DAS RAKESH DHAR	PP, ASSAM
18	Bail Appln./1352/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NITESH KUMAR AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
19	Bail Appln./1364/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
20	Bail Appln./1671/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DHARMENDRA SINGH AND ANR. Versus UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, DRI
21	Bail Appln./1697/2024	ALI SAHEB Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
22	Bail Appln./1737/2024 WITH CASE RECORD(SCANNED COPY)	KUMARJIT DEB Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
23	Bail Appln./1906/2024	MD. HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR D L NATH	PP, ASSAM
24	Bail Appln./1922/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
25	Bail Appln./1960/2024	JAYANTA BHOUMIK @ BANIA Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	MR S HOQUE (R-2) PP, ASSAM
26	Bail Appln./1984/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BUTAN AICH Versus THE STATE OF ASSAM	MS A HUSSAIN MR M RAHMAN S AHMED	PP, ASSAM
27	Bail Appln./2015/2024 WITH OFFICE NOTE	JUYEL DAS @ JEWEL DAS Versus THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR MS B KOUSHIK	SC, NCB
28	Bail Appln./2069/2024 WITH CASE RECORD(SCANNED COPY)	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM

29	Bail Appln./2104/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	PRAKASH TAMANG AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA	PP, ASSAM
30	Bail Appln./2110/2024	NABIN BORAH AND ANR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM
31	Bail Appln./2155/2024 FIXED	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
32	Bail Appln./2167/2024 FIXED	SMTI. RIJU PEGU BISWAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
33	Bail Appln./2168/2024 FIXED	ASHRAFUL ALOM AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
34	Bail Appln./2197/2024 WITH CASE RECORD(SCANNED COPY)	HEKIHO ZHIMO AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
35	Bail Appln./2202/2024 FIXED	ALOM ALI Versus STATE OF ASSAM	MR. R CHETRI MR N MILI M S BAISHYA	PP, ASSAM
36	Bail Appln./2204/2024 WITH OFFICE NOTE	SAIFUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
37	Bail Appln./2308/2024 FIXED	MD. MINTU RAHMAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. N SAIKIA	PP, ASSAM
38	Bail Appln./2313/2024 FIXED	ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

BAIL HEARING

39	AB/394/2024 FIXED	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
40	AB/1373/2024	GAUTAM JYOTI PATHORI Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	PP, ASSAM
41	AB/1571/2024	NOYOM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
42	AB/1695/2024	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
43	WITH AB/1632/2024	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
44	AB/1976/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
45	WITH Bail Appln./2205/2024	SAMAD ALI @ SAMA ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM MD A S ALI	PP, ASSAM
46	AB/2113/2024 FIXED	DR MRIDU PABAN NATH Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM
47	AB/2114/2024 FIXED	RIMPY BARUAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	PP, ASSAM

ORDERS

- 48 [I.A.\(CrI.\)/658/2024](#)
B/O
in CRL.A(J)/5962/2024
WITH
[CRL.A\(J\)/5962/2024](#)
(Filing Number)
- KESHAR PROJA @ SHEKHAR
Versus
THE STATE OF ASSAM AND ANR.
- MS B R A SULTANA (LEGAL PP, ASSAM
AID COUNSEL)
- KESHAR PROJA @ SHEKHAR
Versus
THE STATE OF ASSAM AND ANR (G)
- MS B R A SULTANA
- 49 [I.A.\(CrI.\)/671/2024](#)
BA 2006/21(D/O)
in Bail Appln./2006/2021
- AMIT PEGU @ AMIT K PEGU,
Versus
THE STATE OF ASSAM
- MR. A M BORA
MR. D K KOTHARI
MR P PRAWAR
MR Y KOTHARI
MR ANAND SHARMA
MR. N KOTHARI
- PP, ASSAM

HEARING

- 50 [Crl.A./184/2009](#)
WITH LCR 6 FILES, FIXED
- RAKESH KUMAR,
Versus
THE CENTRAL BUREAU OF
INVESTIGATION,
- MR.N BARUAH
MR.M K SHARMA
MR D GOGOI, AMICUS
CURIAE
MR.J GOGOI
- SC, CBI
- 51 [Crl.A./37/2012](#)
WITH LCR 7 FILES, P.B.-1, FIXED
- PROSANTA BORA
Versus
THE STATE OF ASSAM
- MR.A L MANDAL
MR.N BARUAH
- PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
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12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2416/2024	AKSADUR RAHMAN @ AKSHADUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
2	Bail Appln./2417/2024	RANA BARMAN Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
3	Bail Appln./2422/2024	SOURAV BAIDYA AND ANR Versus THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA MS A AFREEN	PP, ASSAM
4	Bail Appln./2423/2024	BITU KUMAR NATH, Versus THE STATE OF ASSAM	MR KUTUB ALI MR D J DEKA MD S ALI MR M RAHMAN	PP, ASSAM
MOTION				
5	Crl.Rev.P./291/2024 FIXED	SUTAN SAHA Versus BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR	
6	Crl.Rev.P./301/2024 FIXED	MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. M.P. BORAH	PP, ASSAM
	WITH I.A.(Crl.)/723/2024 in Crl.Rev.P./301/2024	MOHIT HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. M.P. BORAH	PP, ASSAM
7	Crl.Rev.P./307/2024	SOFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
8	Crl.Pet./722/2024 FIXED	RAM NARAYAN SINGH AND ANR Versus CHANDRA BAHADUR VISWAKARMA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
9	Crl.Pet./847/2024	FULCHAN KHAN @ PHULCHAN KHAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI MR. A HUDA	MR. P N GOSWAMI SPL PP WILDLIFE FOREST ASSAM PP, ASSAM
10	Crl.Pet./900/2024 FIXED	MADHURJYA GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM

11	Crl.Pet./937/2024 FIXED	FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
12	Crl.Pet./974/2024	KRISHNA KANWAR KADEL Versus THE STATE OF ASSAM AND ANR	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
13	AB/2079/2024 FIXED	AZMAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
14	AB/2134/2024 B/O	PREMADHAR HAZAWARY Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
15	AB/2135/2024	SUNIL KUMAR TERON @ SUNIL TERON Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
16	AB/2136/2024	NAJIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
17	AB/2139/2024	TAHER ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
18	AB/2140/2024	MUZAMMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M P BORAH	SPL PP WILDLIFE FOREST ASSAM
19	AB/2142/2024	MD. JAKIR HUSSIAN Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
20	AB/2145/2024 B/O	MANOJ BAISHYA Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR S J DEKA	PP, ASSAM
ADMISSION				
21	Crl.Pet./1212/2023 FIXED	DHARMENDRA PRASAD SAH Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
22	Crl.Pet./838/2024 FIXED	KAMALA BEGUM Versus THE STATE OF ASSAM AND AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
23	Crl.Pet./884/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	KHWRWMSHAR BRAHMA Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	MR. P N GOSWAMI, Spl. P.P., Wildlife
BAIL HEARING (BA)				
24	Bail Appln./955/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
25	Bail Appln./1387/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IKRAMUL ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
26	Bail Appln./1559/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DALIM SHEIKH Versus THE STATE OF ASSAM	MR S S ALI MR. M HUSSAIN S W HUSSAIN	PP, ASSAM
27	Bail Appln./1729/2024 WITH CASE RECORD(SCANNED COPY)	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
28	Bail Appln./2019/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIJU SARKAR @ BIJU DAS Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. J ABBAS MR P H KONWAR	PP, ASSAM
29	Bail Appln./2105/2024	MD. SAHABUDDIN @ SAHABUDDIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

30	Bail Appln./2217/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AYUB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
31	Bail Appln./2242/2024 FIXED	JAMAL UDDIN @ JAMAL Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM
32	Bail Appln./2251/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIKI SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
33	Bail Appln./2283/2024 FIXED	ABDUL SELIM AND 2 ORS. Versus THE STATE OF ASSAM	MR T N SRINIVASAN MR. N ISLAM MS S PARBIN	PP, ASSAM
34	Bail Appln./2303/2024 WITH OFFICE NOTE, FIXED	RABBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. R SHARMA MR E AHMED MISS R A CHOUDHURY	MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
35	Bail Appln./2328/2024 FIXED	DHRUBAJYOTI KALITA Versus THE STATE OF ASSAM	MR K THAKUR MS. NANDITA DEVI MR D MEDHI MS. P. NAIDING MR P SONOWAL	PP, ASSAM
36	Bail Appln./2345/2024 FIXED	MD RAJU AHMED @ TARIKUL AHMED Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/80/2024 FIXED	MAINUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
38	AB/923/2024	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
39	AB/1511/2024	HAFIJUR RAHMAN @ HAFIZUR RAHMAN Versus STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
40	AB/1603/2024 FIXED	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
41	AB/1711/2024 WITH OFFICE NOTE, FIXED	ANIL MALAKAR Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	MR. A KHAN(INFORMANT) PP, ASSAM
42	AB/1737/2024 FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
43	AB/1778/2024 FIXED	FARUK ALI @ OMAR FARUK Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD MR J HUSSAIN	PP, ASSAM
44	AB/1829/2024 FIXED	SONABAR ALI Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
45	AB/1894/2024 WITH OFFICE NOTE, FIXED	BANIJ ALI @ BANIS ALI Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR N AHMED S BASUMATARY	PP, ASSAM
46	AB/1994/2024 FIXED	RAJESHKUMAR R BANSAL Versus THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	PP, ASSAM
47	AB/1999/2024 WITH OFFICE NOTE, FIXED	SAFIKUL ISLAM @ SHOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM

ORDERS

48	Crl.L.P./9/2021 WITH LCR 1 FILE, B/O in Crl.A./2591/2021	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN	MRS R KAKATI MR. P P DUTTA MR P KALITA MRS S GOSWAMI MR. A BORUA MR B S DEKA	MR J DAS, LEGAL AID COUNSEL
	WITH Crl.A./2591/2021 (Filing Number)	BHASKAR TALUKDAR Versus SYED MATIUR RAHMAN A	MR. P P DUTTA	
49	I.A.(Crl.)/1226/2023 BA 2622/2023(D/O), BA 3409/2022(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
50	WITH Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
HEARING				
51	Crl.Rev.P./303/2019 WITH LCR 2 FILES, B/O	MUKESH BORA Versus ANKITA NATH	MRS M D CHOWDHURY MS. R K SAINI	

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/255/2023 CAVT. NO.06742/023,	M/S MARBLE CENTER AND ANR Versus M/S SHREENIWAS BASUDEO AND 2 ORS	MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO	MR. N ALAM MR K JAIN FOR CAVEATOR
2	CRP(IO)/378/2023	MOZIBAR RAHMAN AND ANR Versus MONIRUZZAMAN	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK MR. A W MONDAL	
3	Tr.P.(C)/59/2024	NANDITA PATHAK SINGHA Versus ARUN SINGHA	MR. P SAIKIA LEGAL AID COUNSEL	
ADMISSION				
4	CRP/165/2019 WITH LCR	KALPANA ROY Versus LALIT MOHAN NATH	MR U DAS MR. S SAIKIA MS S BORO MS S PARVEEN	MR. D NANDI MS P SARMAH
5	CRP(IO)/115/2023	MD. MUNNAF AHMED Versus RAJIB SAIKIA	MR P SARMA MR. R SARMA MR D HAZARIKA MR A HUSSAIN	MR. R PHUKAN
6	CRP(IO)/361/2023 FIXED	AIKON SAIKIA AND ANR Versus MANORANJAN SAIKIA AND 8 ORS	MR K K MAHANTA (Sr. Advocate) MR. B P BORAH MR. S P ROY MR P K GOSWAMI MR. B D DEKA MS. N DEY MS N BEGUM MR S GAUTAM MR. P SARMAH	
7	CRP(IO)/14/2024	ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON	MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA	MS M D MEDHI MS J KALITA

8	CRP/27/2024 FIXED	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN
		BAIL HEARING (BA)		
9	Bail Appln./1306/2024 WITH SCANNED COPY OF CASE RECORD. FIXED	MD. SAIDUL ANSARI @ SADUL ANSARI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
		FOR HEARING U/O XLI RULE II C.P.C.		
10	RSA/56/2024	SRI UDDHAB BARMAN Versus SRI GOPAL BARMAN AND 5 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
11	RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	MR. S K GOSWAMI MR. R SHARMA
	WITH I.A.(Civil)/1928/2024 in RSA/114/2024	HIRANMAYEE DEKA(MAHANTA) Versus ABDUL KALAM AZAD	MR P UPADHYAY MR A UPADHYAY MS. JYOTI CHETRY	
12	RSA/126/2024	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MRS S A CHOUDHURY
	WITH I.A.(Civil)/2111/2024 in RSA/126/2024	SUPARNA BAGCHI (GANGULY) AND ANR Versus ASLAM HAKIM AND 2 ORS.	MR D MAZUMDER MR GAURAV R DUTTA MS. S NATH MR. D MAZUMDAR	MRS S A CHOUDHURY
13	RSA/139/2024	ON THE DEATH OF MD. HASEN ALI HIS LEGAL HEIRS KATBANU BIBI AND ORS. Versus RAFIKUL ISLAM AND 4 ORS.	MR. A GANGULY MR. A DHANUKA	
		ORDERS		
14	LA.App./16/2005	NORTH EAST FRONTIER RAILWAY Versus KRISHNA RAM NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S SAIKIA MR.N K KALITA
	WITH			
15	LA.App./10/2005	NORTH EAST FRONTIER RAILWAY Versus KHARGESWAR SARMA	MS.S MAHANTA MS.B DEVI	
	WITH			
16	LA.App./11/2005	NORTH EAST FRONTIER RAILWAY Versus DEBEN BASUMATARY AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA
	WITH			
17	LA.App./13/2005	NORTH EAST FRONTIER RAILWAY Versus BHUPENDRA NATH SARMA AND ORS	MS.S MAHANTA MS.B DEVI	
	WITH			
18	LA.App./14/2005	NORTH EAST FRONTIER RAILWAY Versus BELETI BALA NATH AND ORS	MS.S MAHANTA MS.B DEVI	SC, RAILWAYS
	WITH			
19	LA.App./15/2005	NORTH EAST FRONTIER RAILWAY Versus ABALA KAKATI AND ORS	MS.S MAHANTA MS.B DEVI	
	WITH			
20	LA.App./17/2005	NORTH EAST FRONTIER RAILWAY Versus SANAT NATH AND ORS	MS.S MAHANTA MS.B DEVI	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA MR.K R PATHAK

	WITH MC/1908/2005 in LA.App./17/2005	N.E.F. RLY. Versus S NATH and ORS.	MS.S MAHANTA MS.B DEVI	MR.M R PATHAK
21	WITH LA.App./18/2005	NORTH EAST FRONTEIR RAILWAY Versus DHARANI KANTA SHARMA AND ORS	MSB DEVI MS.S MAHANTA	
22	LA.App./8/2013	THE G.M.CONN.F. RAILWAY Versus DINESH DAS and ANR	MS.M CHATTERJEE MS.D SONOWAL MS.U CHAKRABORTY SC, NF RLY	G BORDOLOI GOVT ADV. FOR R/NO 2
23	LA.App./72/2014 WITH LCR	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.G SHARMA MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
	WITH MC/2401/2014 in LA.App./72/2014	NORTH EAST FRONTIER RAILWAY Versus GAGAN CHOUDHURY and 4 ORS	MS.U CHAKRABORTY	MR.N ISLAM MR.K N KALITA MSJ BHUYAN MR.A K DAS MR.B KHETRI
24	CRP(IO)/277/2017 FIXED	JOHIR UDDIN SK. and 52 ORS. Versus ABDUL HAMID MOLLAH and 34 ORS.	MS. R CHOUDHURY MS.A BEGUM MRSN BEGUM	MR. N C DAS MS. K M DEVI MR. M BORAH
25	I.A.(Civil)/3598/2017 in Tr.P.(C)./76/2017	SANGITA GOGOI Versus GAURAV MEDHI	MS. B DAS MRS. R KALITA MS. S DAS	
	WITH Tr.P.(C)./76/2017	SANGITA GOGOI Versus GAURAV MEDHI	MS.B DAS MS.R KALITA MS.S DAS	
26	CRP/99/2018	GAUTAM KRISHNA PAUL Versus SHANTI SHA AND 3 ORS	MR. K K DEY MS. N DEY MR V K BAROOAH	
27	CRP(IO)/222/2019	SHAHEN SHAH Versus JAHANARA BEGUM AND 23 ORS.	MS M HAZARIKA MS. S KHOUND	MR. N J GOGOI (R-7,14 TO 17) MR K BROOK
28	I.A.(Civil)/1499/2019 in MACApp./260/2006 (D/O) in MACApp./260/2006	MISS AMIRUN NESSA and ORS Versus REGIONAL MANAGER UNITED INDIA INSURANCE CIO. LTD. AND ANR	MR G SARMA MR. K R PATGIRI	MR S DUTTA MR. C SHARMA
29	I.A.(Civil)/1783/2019 in MACApp./184/2014 (D/O) in MACApp./184/2014	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
	WITH I.A.(Civil)/1784/2019	KALYANI DAS and 3 ORS. Versus THE REGIONAL MANAGER AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL
30	I.A.(Civil)/2653/2019 in RSA/208/2016	NAVIN INDUSTRIAL CORPORATION Versus HINDUSTAN PAPER CORPORATION LTD and 3 ORS	MR. D MOZUMDER MR. S BISWAS	
	WITH RSA/208/2016	NAVIN INDUSTRIAL CORPORATION Versus HINDUSTAN PAPER CORPORATION LTD and 3 ORS	MR.P BORA MR. D MAZUMDAR MS.J KAKOTI MR. S BISWAS	
31	CRP/57/2020	SAFIUR RAHMAN LASKAR AND 17 ORS. Versus HEFAJUL HUSSAIN LASKAR	MS F AHMED MR. S K GHOSH	MR. S SAHU (R-1) MS. N DEY (R-1)
	WITH I.A.(Civil)/2387/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS.	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY

	WITH I.A.(Civil)/2388/2024 in CRP/57/2020	ON THE DEATH OF SAFIUR RAHMAN LASKAR Versus HEFAJUL HUSSAIN LASKAR AND 2 ORS	MS F AHMED MR. S K GHOSH	MR. S SAHU MS. N DEY
32	I.A.(Civil)/3156/2022 in CRP/10508/2022	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN	MR. S SHARMA MS G M THAKUR	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER N ALAM M. BORUAH
	WITH CRP/10508/2022 (Filing Number)	RATANLAL AGARWALLA AND ANR. Versus SASHI DEVI JALAN B	MS G M THAKUR	
33	Test.App./5/2023 WITH LCR	BIMAL CHANDA Versus RABINDRA RAY CHOUDHURY AND 5 ORS.	MD H R AHMED MR J ISLAM	MR. R BARUAH (R1) MR. A IKBAL (R1) MS. M NATH (R1) MS. J SARMA (R1)
34	MFA/51/2023 WITH LCR	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS	MR. K K NANDI	
35	MFA/55/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
36	CRP/114/2023	ISMAIL MULLA AND 2 ORS. Versus ABUL HASIM MULLA @HASEN ALI	MR A A DEWAN MR. S BANIK S N ULLAH MR H A RASHID	Ms. R. R. BORAH (R-2,4) MR. A A R KARIM (R-1,2,4) MS G.PURI (R-1,2,4) MR. A DEB (R-2,4) S A KHAN (R-1) MR S RAHMAN (R-1)
37	CRP/183/2023	SURESH RAI AND 4 ORS. Versus RAM JAPU MAHATOO	MR. J KALITA MR. N J GOGOI M.A. BEGUM	MR. S S ROY MR. S BORTHAKUR MS. S KAKATI
38	RSA/200/2023	NISPOR ALI AND 2 ORS. Versus SHAMPO SK AND ORS.	MR. M U MAHMUD MR. S. SUR MR S AFRIDI TOSLIMA BEGUM	MR G SAIKIA (r-1 to 6) R. Kr. Singh (r-1 to 6)
39	RSA/205/2023 FIXED	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	WITH I.A.(Civil)/378/2024 in RSA/205/2023	UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
40	I.A.(Civil)/1626/2023 in RSA/14238/2022	SHRI SHRI CHATURBHUI DHAM (NARAYAN), DEITY Versus THE STATE OF ASSAM AND 5 ORS.	MR C GOSWAMI	GA, ASSAM MR. B K DAS (R-6) MR H P GUWALA (R-6) H P NEOG (R-6)
	WITH RSA/14238/2022 (Filing Number)	SHRI SHRI CHATURBHUI DHAM (NARAYAN), DEITY Versus THE STATE OF ASSAM AND 5 ORS. F	MR C GOSWAMI	
41	CRP/3/2024	AFIYA BEGUM LASKAR AND ANR. Versus NIRMAL GOALA AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B C DAS MR. S H RAHMAN
42	MC/24/2024 in MACApp SL. NO. 218209 in MC/503/2014	MUST. JAHANARA BEGUM, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS	MR. K M HALOI	
43	FAO/29/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR. A M AHMED (P-2) MS. J GHOSH P. GHOSH (P-2)	MR. S SINHA(R-1 TO 5)

44	WITH Cont.Cas(C)/389/2024	CHAMPUPARA BAZAR COMMITTEE AND ANR Versus KHOIRUL HUSSAIN AND 4 ORS.	MR. A M AHMED P. GHOSH	
45	I.A.(Civil)/60/2024 WITH LCR in RSA/63/2022 WITH RSA/63/2022 CAVT. NO. 03302/022, WITH I.A.(Civil)/1214/2022 in RSA/63/2022 WITH I.A.(Civil)/2020/2024 in RSA/63/2022 WITH I.A.(Civil)/2021/2024 in RSA/63/2022 WITH I.A.(Civil)/2022/2024 in RSA/63/2022	ABDUS SATTAR, ADVOCATE, Versus ULASHI DAS AND 5 ORS. B ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS. ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS. ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF LATE HEMENDRA NATH DEKA ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF LATE HEMENDRA NATH DEKA ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF LATE HEMENDRA NATH DEKA	MR. A SATTAR S CHOUDHURY MR. T DEURI MR. T DEURI MR. T DEURI MR. T DEURI MR. T DEURI	MR. T DEORI MR. A SATTAR MR. A SATTAR S CHOUDHURY (R3.1-R3.3) S CHOUDHURY (R3.1-R3.3) G IMTIAZ (R3.1-R3.3) FOR CAVEATOR MR. A SATTAR S CHOUDHURY FOR CAVEATOR MR. A SATTAR MR. A SATTAR MR. A SATTAR
46	CRP(IO)/197/2024	BISWAJIT DAS Versus SWAPNA DAS @ JUMI DAS	MR. S C BISWAS MS J H CHOUDHURY MS. K L R YANTHAN MS A BORAH MS. J GHOSH	MD B ISLAM MR. A A MONDAL MR M HOQUE MR A ALAM MR. S UDDIN
47	CRP(IO)/229/2024 FIXED	SUNITA SWAMI Versus PAWAN KUMAR JALAN @ PAWAN JALAN	MR A SHARMA MR. H BURAGOHAIN	
HEARING				
48	RSA/116/2014 CAVT. NO. 234/2014 (AT 2:00 PM), PART-HEARD, LCR FILE, FIXED	ON THE DEATH OF ABDUL HAMID (GHARI MISTRY) HIS LEGAL HEIRS Versus RAM NAGINA GUPTA and ANR.	MR.J AHMED MS.S KALITA MR.M ANSARI MS.D BORA	MR.A DAS MS.M BORDOLOI MR.M AGARWALLA MR.N SARMAH MR. N I KHAN MDK RAHMAN MS H AHMED MASSAR BORAH T. JAMIR FOR CAVEATOR
49	RFA/130/2018 WITH LCR, B/O	ON THE DEATH OF MUKUNDA CHANDRA DAS, HIS LEGAL HEIR, SWAPNA DAS AND 2 ORS Versus SMTI MEENA DEVI	MR. P BORAH MRS K M SAIKIA MRS K M SAIKIA	MR. N ALAM MD. S U AHMED MD. S U AHMED MS. K JAIN MS. K JAIN
50	MACApp./514/2019 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LIMITED Versus TAMSER ALI MONDAL AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MD. A. RASHID MR. A T SARKAR MR. M HUSSAIN
51	WITH MACApp./592/2019	TAMSER ALI MONDAL AND ANR Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD. AND 2 ORS	MD. A. RASHID MR. M HUSSAIN	A A AHMED (r-2)

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
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6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
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11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
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14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Friday,16th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
1 WP(C)/200/2019 BY SLIP	VARUN AGARWAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	GA, ASSAM SC, REVENUE
2 WP(C)/2185/2020 BY SLIP	BISHAKHA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
WITH 3 WP(C)/2183/2020	MALLIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
WITH 4 WP(C)/2184/2020	DIPIKA CHAMUA Versus THE UNION OF INDIA AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS MR. D J DAS	MR. S C KEYAL (r-2) GA, ASSAM ASSTT.S.G.I. SC, INCOME TAX
5 WP(C)/2921/2023 BY SLIP	RANJIT SINGH Versus MANAGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
WITH 6 WP(C)/4486/2023	PRADEEP KUMAR Versus THE MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 2 ORS.	MR. G K GUPTA	SC, F C I
WITH 7 WP(C)/4606/2023	ANKIT KUMAR Versus THE MANGING DIRECTOR, FCI AND 2 ORS	MR. G K GUPTA	SC, F C I
8 WP(C)/6827/2023 BY SLIP	DIGANTA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	N GAUTAM SC, PWD

TOP OF THE LIST

9	WP(C)/1421/2014 BY SLIP	BRAHMAPUTRA TELE PRODUCTIONS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE and TAXATION MR.R DUBEY
MOTION				
10	WP(C)/3800/2024	SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND ANR	PETITIONER IN PERSON	GA, ASSAM SC, GMC
11	WP(C)/3857/2024	MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN	SC, P H E
12	WP(C)/3859/2024	MUSTAFA ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A HUSSAIN	SC, P H E
13	WP(C)/4106/2024	URBASHI BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
14	WP(C)/4108/2024 CAVT. NO.07782/024,	SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR
ORDER NO STEPS				
15	WP(C)/2669/2017	M/S DEKA CONSULTANCY and AGENCY SERVICES Versus CENTRAL BANK OF INDIA and 5 ORS	MR.R DUBEY MS.A B KAYASTHA MR.A N I HUSSAIN MS.M SAIKIA	MR.A C SARMASr.Adv.R- 1 to 4 MR. M K MISRA(R-1,2,3,4) MR.B HALDAR(R- 1-4) MR.G BHARADWAJ(R- 1-4)
ADMISSION				
16	WP(C)/1587/2016 FIXED	BIKASH PARASHAR Versus THE ASSAM STATE HOUSING BOARD and ANR.	MR.R DE MR.R J SARMA	MR.D HAZARIKA(R-1) MR.C GOSWAMI R-1 MR. T R GOGOI, SC ASHB
17	WP(C)/4538/2016 BY SLIP	THE JOREHAUT TEA LIMITED Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR.N J DUTTA SC, APDCL MR. P N GOSWAMI
WITH				
18	WP(C)/3977/2016	SATYANARAYAN TEA CO P LTD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
19	WP(C)/4591/2016 FIXED	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A
WITH				
20	WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
21	WP(C)/7110/2018	JAY KANTA RAMCHIARY AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BORUAH MR. P THAKURIA MR. R S MISHRA	GA, ASSAM SC, BTC
22	WP(C)/223/2019 FIXED	M/S. J.K. TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 5 ORS.	MR. J ABBAS MR. S BORTHAKUR	GA, ASSAM MR. P SHARMAH SC FISHERY DEPT. MR A CHALIHA SC. Fin. dept.

23	WP(C)/2718/2019 FIXED	ABANI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMA MR. K KALITA MR E SHITIRI	MRS. D DAS BARMAN (GA, ASSAM)
24	WP(C)/4970/2019 FIXED	98 HAJIPARA GAON PANCHAYAT JOB CARDS SRAMIK SANTHA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS S DAS	SC, P AND R.D. GA, ASSAM
25	WP(C)/6106/2019 FIXED	ASHIT KR. DEB Versus THE STATE OF ASSAM AND 3 ORS.	DR. P K GOSWAMI	SC, GMC
26	WP(C)/6422/2019 FIXED	CHANDRA KUMARI SURKI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR H K GOGOI MR. S P UPADHYAYA	GA, ASSAM
27	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
28	WP(C)/2594/2022	M/S VINAYAK LOGISTIC AND ANR Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. K P MAHESWARI MR. A GOYAL MR. A CHOUDHURY	SC, RAILWAY
29	WP(C)/5149/2022 FIXED	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
30	WP(C)/1485/2023	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. J KALITA MR. N J GOGOI MS S KAR	GA, ASSAM
31	WP(C)/2220/2023 FIXED	RISHI GUPTA Versus THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
32	WP(C)/2224/2023 FIXED	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
33	WP(C)/4376/2023	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
34	WITH WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
35	WITH WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION Versus THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
36	WP(C)/5804/2023 B/O	M/S SUNSTEELS (INDIA) Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS. S. TODI MR H K SARMA	GA, ASSAM MR S CHOUDHURY, SC, ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD, MR K BISWAKARMA (r- 2,3,4) MR S BORA, SC, HOUSING AND URBAN AFFAIRS DEPARTMENT,
37	WP(C)/5831/2023 B/O	BORTHAKUR AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS. S. TODI MR H K SARMA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA (R-2) MS B DEVI (R-2) SC, HOUSING AND URBAN AFFAIRS

38	WP(C)/5877/2023 FIXED	KISHORE KUMAR BEZBARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE SC, REVENUE
39	WP(C)/5914/2023	M/S M K SHAH EXPORTS LIMITED (PROP MAJULIGHUR TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	MR H GUPTA DY.S.G.I.
40	WP(C)/318/2024 FIXED	14/15 NO. NISHARI HARIA NADI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 6 ORS	MS A HUSSAIN S AHMED	SC, P AND R.D. GA, ASSAM SC, FISHERY SC, REVENUE
41	WP(C)/919/2024 B/O	ABUL KASHEM MIAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	GA, ASSAM SC, REVENUE SC, PWD
42	WP(C)/2929/2024 FIXED	M/S TECHNOMECH SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA	SC, GST DY.S.G.I.
43	WP(C)/3512/2024 FIXED	THE BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 9 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
44	WP(C)/3530/2024 FIXED	INAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA	GA, ASSAM
45	WP(C)/3643/2024 FIXED	DAKSHIN BIJNI S.S. LTD., Versus THE STATE OF ASSAM AND 10 ORS	MR. A SARMA MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM MR. H. BURAGOHAIR(R-8) M BURAGOHAIR(R-8) MS A DEVI(R-8) MS. H BORAH(R-10) MS. H BORAH(R-10) MS. H BORAH(R-10) MS. S NATH MS. S NATH MS. S NATH MR. C AGARWAL MR. C AGARWAL MR. C AGARWAL SC, BTC

ORDERS

46	WP(C)/1391/2014 FIXED	MD. ALTAB HUSSAIN and 3 ORS. Versus THE STATE OF ASSAM AND 31 ORS	MR. M H LASKAR MS. B DAS	MR. G N SAHEWALLA MR. G N SAHEWALLA MR. P J PHUKAN GA, ASSAM MR. M SARMA MR. M SARMA MS. I GOHAIN (R16, R20) MR. MD ASLAM MR. MD ASLAM MR. B K DAS (R13,R18) MR. N DAS MR. P DEKA MR. P DEKA MR. K R BOROOAH MR. A CHETIA MR. A CHETIA MR H P GUWALA (R13,R18) MS J A AHMED (R16, R20) MS. S. TODI MR. L M KSHETRY SC, P C B A SC, INDUSTRIES DEPTT.
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47	WP(C)/3734/2015	T. WOKLANG and 2 ORS Versus THE UNION OF INDIA and 25 ORS	MR. A SARMAH MR. M K SHARMA	MR. S C KEYAL GA, ASSAM MR. S C BISWAS(R-16 to 23, 25 & 26) MR. D C CHAKRABORTY(R-1,4,6,7 & 13) MR. P N CHOUDHURY C.G.C. MR. R DUBEY MS. A DAS(R-16 to 23, 25 & 26) MR. S BISWAS(R-16 to 23, 25 & 26) ASSTT. S.G.I. SC, CBI MR. H A TALUKDAR(R-16 to 23, 25 & 26) MS. R DEVI SC, CUSTOMS MR. F A HASSAN(R-16 to 23, 25 & 26) MR. N ALI(R-16 to 23, 25 & 26)
48	WP(C)/685/2019 FIXED	SEEMA RANI MOLLIK Versus BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
49	Cont.Cas(C)/42/2023 B/O	OMAR ALI SHEIKH Versus ANURAG GOEL, IAS AND ANR.	MR. A R BHUYAN MR. M A I HUSSAIN MR S ABDULLAH	MR. B CHOUDHURY MR P NAYAK MS. S CHUTIA MS P DAS MR A CHALIHA MS. PADMINI BARUA
50	Cont.Cas(C)/487/2023 FIXED	RANJIT DAS Versus M H CHOUDHURY	MR. S BANIK MR. D. BORAH	
51	Cont.Cas(C)/678/2023 FIXED	ANISUL ALOM LASKAR Versus JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)
	WITH I.A.(Civil)/2306/2024 in Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR Versus R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
52	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGOHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
53	WP(C)/5043/2023 BY SLIP	BOGIDHOLA TEA AND TRADING CO. (P) LTD., Versus THE RESERVE BANK OF INDIA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. P DAS (R- 3,4,5)
54	WP(C)/6415/2023 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR M CHETIA MR A RASHID MR. K ISLAM	GA, ASSAM SC, P H E
55	Cont.Cas(C)/278/2024 FIXED	MAYMALA BIBI Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. D SAIKIA(R-1) MR. J HANDIQUE (r-2) MS. P R MAHANTA(R-1) MS G HAZARIKA(R-1)

HEARING

56	WP(C)/3520/2014 FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA and 5 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MS.P KHOUND	MR.P K ROY(R-2to5) MR.S K CHAKRABORTYR-2to5 MS.M DUTTA(R-2to5) ASSTT.S.G.I. MS.A CHAKRABORTY(R-2to5)
57	WP(C)/3482/2022 FIXED	M/S TNS EXPRESS PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR. N N B CHOUDHURY MR. N SARKAR MR K TALUKDAR MR P K BASU MS S SHARMA	MS. B SARMA (C.G.C.) SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
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13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[MAC.APEAL AND CIVIL BENCH-III MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2681/2020	BIPUL CH. SHARMA @ BIPUL CHANDRA SHARMA Versus INDIAN OVERSEAS BANK.	MR. J P DAS MS. S SARKAR	MR. A GANGULY (R1-R5) MR. A DUTTA (R1-R5) MR. A DHANUKA (R1-R5) SC, I O B
ADMISSION				
2	WP(C)/6913/2016	SUMA RANI DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR.S HOQUE	GA, ASSAM(R.-5) MR.B K SARMASC, SOCIAL WELFARE DEPTT.R.-1-4 MR I AHMED
3	WP(C)/5232/2017 FIXED	BIREN CHANDRA BARUAH Versus THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
4	WP(C)/7260/2017	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
WITH				
5	WP(C)/8398/2022	BAHAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/1596/2019	DILIP HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHAKRABORTY MR. P P BARUAH MR. D GOSWAMI MR. R SARMA MR S HUSSAIN	SC, PNRD MS P. PATHAK (R- 4 & 5)
7	WP(C)/2603/2019	JOGESH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. P DEKA MR. A CHETIA MR. R HAQUE	SC, HEALTH
8	WP(C)/2676/2019	UTPAL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MS. U SARMA	SC, AG SC, WATER RESOURCE
9	WP(C)/2786/2019	LUKMAN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, WATER RESOURCE

10	WP(C)/4801/2019	SANATAN KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MS. H DEKA MR. CHARAN DEKA MS P DEKA	SC, IRRIGATION
11	WP(C)/4816/2019	GULUK CH. HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS. R GOGOI	SC, EXCISE DEPTT.
12	WP(C)/4822/2019	KALPANA DEKA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R C SAIKIA MS. B PHOM	SC, IRRIGATION
13	WP(C)/4828/2019	DEBO BALA DAS Versus THE GAUHATI UNIVERSITY AND ANR.	MR. A K SARMA MR H J TAMULI	SC, G U
14	WP(C)/4845/2019	KAZI ABDUL HAKIM Versus THE STATE OF ASSAM AND 8 ORS	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM SC, AG SC, REVENUE
15	WP(C)/4954/2019	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
16	WP(C)/6228/2019	TAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT
17	WP(C)/6265/2019	CHANDRA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
18	WP(C)/5120/2020	AMBI BARMAN Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 3 ORS	MR. D KONWAR	SC, APDCL
19	WP(C)/1102/2021	SIMANTA SAIKIA AND 14 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, APDCL
20	WP(C)/1979/2021 FIXED	CHALJATHANG THADOU Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
	WITH			
21	WP(C)/1868/2021	BANGSO BODO Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
	WITH			
22	WP(C)/1982/2021	JACOB RONGPHER Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
23	WP(C)/1985/2021	SARAN SINGH PHANGSO Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH			
24	WP(C)/1989/2021	CHANDRA SINGH TAKBI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
25	WP(C)/3901/2021	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
26	WP(C)/5317/2022 B/O	RESUMA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR. R ISLAM	GA, ASSAM MS. M BORDOLOI MR. A DAS MR. N I KHAN MS H AHMED (R-8) MASSAR BORAH (R-8) T. JAMIR (R-8)
27	WP(C)/1274/2023	SUMITRA PHOOKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME RAJ HAZARIKA MR A J GHOSH MR D NANDI	GA, ASSAM SC, P W D

28	WP(C)/1472/2024	NURUN NEHAR BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
29	WP(C)/1528/2024 B/O	MOHAN ENGTI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M S MAZUMDER	SC, P AND R.D. GA, ASSAM SC, AG
ORDERS				
30	I.A.(Civil)/3079/2022 in MACApp./18799/2019	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY MR V K BAROOAH	MR. A J SAIKIA (R-8) MR G KHANDELIA(R-6) MR. A K GUPTA (r-1,2) MR. R S MISHRA (r-1,2) MR R PAUL (R-6) MR. S. PEGU (R-8) MS B SARMA (r-1,2)
	WITH MACApp./18799/2019 (Filing Number)	M/S. UNITED INDIA INSURANCE COMPANY LIMITED Versus SMT.ARCHANA SARMAH AND 7 ORS.	MR. K K DEY	
31	MACApp./192/2023	NEW INDIA ASSURANCE COMPANY LTD Versus SRI ANANTA KATAKI AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DUTTA MR. D BHUYAN	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1) MR K BISWAKARMA (r-1)
	WITH I.A.(Civil)/1299/2023 in MACApp./192/2023	NEW INDIA ASSURANCE COMPANY LTD Versus SRI ANANTA KATAKI AND 2 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. R DUTTA MR. D BHUYAN	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1) MR K BISWAKARMA (r-1)
32	MACApp./240/2023	ORIENTAL INSURANCE CO. LTD Versus SMT PARBATI BARMAN and 2 ORS	MS.N MODI MS. M CHOUDHURY MR.S DUTTA MR.C SHARMA MS.S THAKURIA MR.SIDHANT DUTTA	MR.J C BARMAN(R-3) MR.A ALI(R-3) MR.D BANERJEE(R-3)
33	I.A.(Civil)/1193/2023 B/O in WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 8 ORS	MR. D DOLEY	MR. K K NANDI MRS.R DEVI MS S DEY MISS. R. DAS SC, C.G.C.
	WITH WP(C)/5447/2017	SMT. ANANYA DEY and ANR. Versus THE UNION OF INDIA and 6 ORS.	MR.P K DEKA MR.A NATH MR. D DOLEY	MS. N MODI,R C.G.C. MS. M CHOUDHURY,R MRS.R DEVI MR. S DUTTA,R MR. C SHARMA,R MR. R A HAZARIKA,R ASSTT.S.G.I.
34	I.A.(Civil)/2019/2023 in MACApp./2706/2023	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. J LASKAR (R-5,6) MR. RASHIDUL ISLAM (R-5,6)
	WITH MACApp./2706/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus RAMESH HASNU AND 5 ORS. H	MS. R D MOZUMDAR	
35	I.A.(Civil)/2146/2023 in MACApp./8878/2023	NEW INDIA ASSURANCE COMPANY LIMITED Versus DEBASHREE BAIRAGI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MRS. S ROY (R-4) MS F N ZAMAN(R-4)
	WITH MACApp./8878/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus DEBASHREE BAIRAGI AND 3 ORS E	MS. R D MOZUMDAR	

36	I.A.(Civil)/3167/2023 in MACApp./12258/2023	MUNMI LASKAR AND ANR. Versus NEW INDIA ASSURANCE COMPANY LTD AND 4 ORS.	MR. A R AGARWALA MD. K ALI	MR. K K BHATTA (R-4) MR. R C PAUL (r-1)
	WITH MACApp./12258/2023 (Filing Number)	MUNMI LASKAR AND ANR Versus NEW INDIA ASSURANCE COMPANY LTD. AND 4 ORS. B	MR. A R AGARWALA	
37	WP(C)/3219/2023	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.
38	I.A.(Civil)/3225/2023 in MACApp./12954/2023	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MD. K ALI	MS. S CHAKRABORTY(r-1) MR C PHUKAN (r-1) A. N. H PHOM (r-1)
	WITH MACApp./12954/2023 (Filing Number)	KASHALA @ KAUSALAYA @ KAMALA DAS AND 3 ORS. Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA	
39	I.A.(Civil)/3438/2023 in MACApp./8177/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus PARBATI DEVI AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P J SAIKIA, SR. ADV MS. M KECHII MR. P BORDOLOI
	WITH MACApp./8177/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus PARBATI DEVI AND 4 ORS (A)	MS. R D MOZUMDAR	
40	I.A.(Civil)/3479/2023 in MACApp./9101/2023	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS	MR. R K BHATRA MS P HAJURI	MR. FIRUZ KHAN(R-3,4) MR U CHAUDHURY(R-3,4) RHITUSHREE TALUKDAR(R-3,4) P. NATH(R-3,4) DR AZIZ KHAN(R-3,4)
	WITH MACApp./9101/2023 (Filing Number)	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS H	MS P HAJURI	
	WITH I.A.(Civil)/9102/2023 (Filing Number)	NEW INDIA ASSURANCE CO LTD. Versus MITALI DEY AND 3 ORS H	MS P HAJURI	
41	I.A.(Civil)/3741/2023 B/O in WP(C)/7411/2013	AWAL MOJID Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, PWD
	WITH WP(C)/7411/2013	RAMESH PRASAD and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR.N H MAZARBHUYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	MS.B BHUYAN SC, PWD
42	I.A.(Civil)/3774/2023 in MACApp./8335/2023	GEETA CHOUDHURY AND 4 ORS. Versus THE REGIONAL MANAGER AND 4 ORS.	A G CHOUDHURY	MRS. D DAS BARMAN(R-1)
	WITH MACApp./8335/2023 (Filing Number)	GEETA CHOUDHURY Versus THE REGIONAL MANAGER AND 4 ORS E	A G CHOUDHURY	
43	WP(C)/5058/2023 FIXED	DR. BIJOY KUMAR SHAW Versus UNION OF INDIA AND 2 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. I DAS MR. INDRAJIT BHUYAN MR. J GIRI	MR S CHAKRABORTY (r-2) MR. D J DAS (R-1) DY.S.G.I.

44	I.A.(Civil)/833/2024 in MACApp./2661/2024	GEETA CHETRY AND ANR. Versus THE DIVISIONAL MANAGER AND 3 ORS.	MR. M MORE MR. S NAG MR. N D SARMA	MR T KALITA (R-3,4) MR. A KAKATI (R-3,4)
	WITH MACApp./2661/2024 (Filing Number)	GEETA CHETRY AND ANR Versus THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD AND 3 ORS F	MR. S NAG	
45	I.A.(Civil)/1076/2024 in MACApp./3729/2024	MANOWARA @ MANOWARA KHATUN AND 7 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR SISHIR DUTTA (R-1) MS. M CHOUDHURY(R-1)
	WITH MACApp./3729/2024 (Filing Number)	MANOWARA @ MANOWARA KHATUN AND 7 ORS Versus NEW INDIA ASSURANCE COMPANY LTD AND 3 ORS F	MR. A R AGARWALA	
46	I.A.(Civil)/1099/2024 B/O in WP(C)/1369/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
	WITH WP(C)/1369/2024	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI	SC, P AND R.D. GA, ASSAM SC, P H E
47	I.A.(Civil)/1247/2024 in MACApp./1823/2024	NATIONAL INSURANCE CO. LTD. Versus SITA GIRI AND 5 ORS.	MRS L SHARMA MR. K K BHATTA	MR. R C PAUL(R-2)
	WITH MACApp./1823/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SITA GIRI AND 5 ORS F	MR. K K BHATTA	
	WITH I.A.(Civil)/1825/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SITA GIRI AND 5 ORS F	MR. K K BHATTA	
48	I.A.(Civil)/1281/2024 in MACApp./2654/2024	MD. AMDADUL ISLAM Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. M TALUKDAR	MRS. D DAS BARMAN(R-1)
	WITH MACApp./2654/2024 (Filing Number)	AMDADUL ISLAM Versus NATIONAL INSURANCE CO. LTD AND 2 ORS B	MR. M TALUKDAR	
49	I.A.(Civil)/1716/2024 in MACApp./5972/2024	THE ORIENTAL INSURANCE COMPANY LTD Versus MOTIBUR RAHMAN AND 7 ORS.	MR. J KALITA	
	WITH MACApp./5972/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MOTIBUR RAHMAN AND 7 ORS A	MR. J KALITA	
	WITH I.A.(Civil)/5973/2024 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus MOTIBUR RAHMAN AND 7 ORS A	MR. J KALITA	
50	I.A.(Civil)/2010/2024 WITH LCR 2 FILES in MACApp./686/2018	SRIMATI BHARATI DEKA AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD.	MR D MONDAL	MR A BORKATAKI
	WITH MACApp./686/2018	SRIMATI BHARATI DEKA AND 2 ORS Versus SRI SACHIN ROY AND 2 ORS	MR D MONDAL MR. DR. U BARUAH	MR. A BARKATAKI (R3)

HEARING

51	WP(C)/1177/2017 B/O	SMT. GEETA BARMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.S DAS MR.N BARUAH MR.K DAS MR.H GOGOI	GA, ASSAM SC, AG MR. D NATH (R-1 TO 5) SC, FINANCE SC, PWD
52	WP(C)/1680/2019 B/O	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
	WITH I.A.(Civil)/2430/2024 in WP(C)/1680/2019	ATUL CHANDRA BORI Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	SC, APSC SC, APSC MR. S BORTHAKUR MR. ABU JAHID MR. K BORUAH MR. D GOGOI MR. M ALOM MR. J ABBAS SC, FINANCE
53	WITH WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, APSC MR S BORTHAKUR (R-6) MR. ABU JAHID MR. K BORUAH MR. D GOGOI (R-6) MR. M ALOM MR. J ABBAS (R-6) SC, FINANCE
	WITH I.A.(Civil)/2432/2024 in WP(C)/1683/2019	AMIYA KUMAR SAIKIA Versus THE STATE OF ASSAM AND 8 ORS	MR R SINGHA MR. R SINGHA	GA, ASSAM SC, APSC SC, FINANCE
54	WP(C)/1901/2023 FIXED	PHUKAN BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M SARANIA MS. C NEWME MR A SARANIA	GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
5)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
6)	MR D K DAS	12-08-2024	To	16-08-2024
7)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
8)	MR. B K JAIN	09-08-2024	To	16-08-2024
9)	MR H MAURYA	09-08-2024	To	16-08-2024
10)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
11)	MR R GOENKA	07-08-2024	To	23-08-2024
12)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
13)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
14)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
15)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
16)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
17)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
18)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024

19)	MR D C K HAZARIKA	14-08-2024	To	20-08-2024
20)	MR M Z AHMED	16-08-2024	To	16-08-2024
21)	MS B DUTTA	16-08-2024	To	16-08-2024
22)	MR. A M DUTTA	16-08-2024	To	16-08-2024
23)	MD. I HUSSAIN	16-08-2024	To	16-08-2024